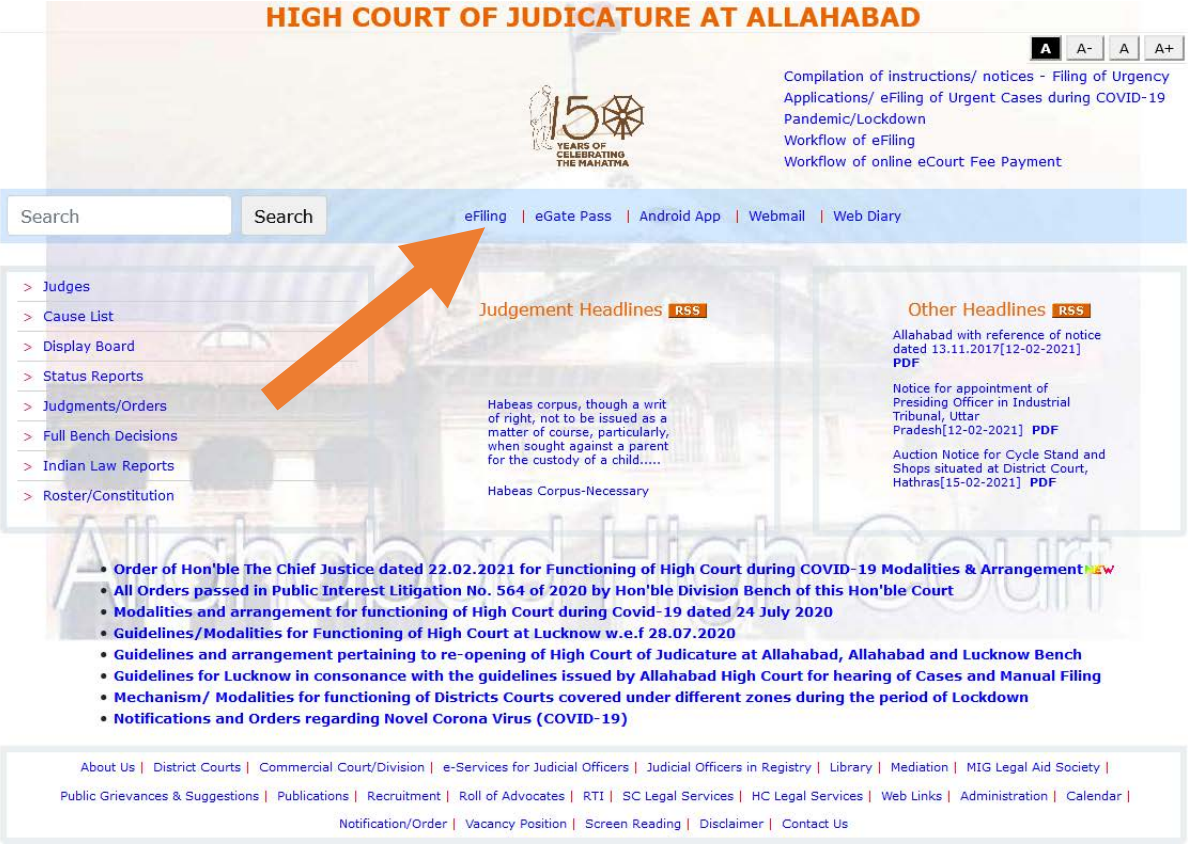
HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Counsel/litigant (In Person) needs to be visit the website of Allahabad High Court

अधिवक्ता/वादी (व्यक्तिगत) इलाहाबाद हाईकोर्ट की वेब साइट खोलें

www.allahabadhighcourt.in



Note : Before e-File any case, user(s) are requested to read the instruction of e-Filing carefully.

Click the button – e-Filing

नोट : किसी केस को ई–फाइल करने से पहले, यूजर्स से अनुरोध है कि ई–फाइलिंग हेतु दिए गए निर्देशों को सावधानीपूर्वक पढ़ें।

ई–फाइलिंग बटन पर क्लिक करें।

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing



HIGH COURT OF JUDICATURE AT ALLAHABAD

A A- A A+

eFiling of Urgent Cases during COVID-19 Pandemic/Lockdown

1. Notice regarding mentioning of imminently emergent and urgent cases
2. Notice regarding mentioning of imminently emergent and urgent cases Lucknow Bench
3. Instructions for taking up urgent matters in Allahabad High Court during COVID-19 Pandemic/Lockdown
4. Instructions for taking up urgent matters in Lucknow Bench of Allahabad High Court during COVID-19 Pandemic/Lockdown
5. Advance Notice to the State or Any Government Body / Local Body
6. Instructions for taking up urgent matters in Allahabad High Court during COVID-19 Pandemic/Lockdown in continuation of Instructions dated 11.04.2020
7. Notice dated 20.04.2020 with regard to withdrawal of ealier notices dated 18.04.2020
8. Notice dated 23.04.2020 regarding mentioning of imminently emergent and urgent cases with proforma for filing of urgency application through email
9. Notice dated 01.05.2020 regarding link for urgency application and to resubmit urgency plea sent through e-mail from 23.04.2020 to 24.04.2020
10. Notice dated 02.05.2020 regarding Helpline numbers for all queries related to urgent listing/ e-filing
11. Notice dated 08.05.2020 regarding submission of urgency application
12. Earlier Instrictions/Notifications regarding E-Court, E-Filing and E-Court Fee systems
13. Link to E-Filing Portal for Allahabad
14. Link to E-Filing Portal for Lucknow Bench
15. Link to file Urgency Application
16. Link to check status of Urgency Application
17. Workflow of eFiling
18. Workflow of online eCourt Fee Payment System
19. Notice dated 13.05.2020 regarding VC link to join Court Proceedings in Court Cases at Allahabad
20. Notice dated 13.05.2020 regarding VC link to join Court Proceedings in Court Cases for High Court, Lucknow Bench
21. Notice dated 18.05.2020 regarding submission of urgency application
22. Notice dated 27.05.2020 regarding submission of urgency application
23. Notice dated 01.06.2020 regarding link for urgency application through e-mail to be extended upto dated 05.06.2020
24. Notice dated 06.06.2020 regarding email id to participate the court proceeding through Video Conferencing

home

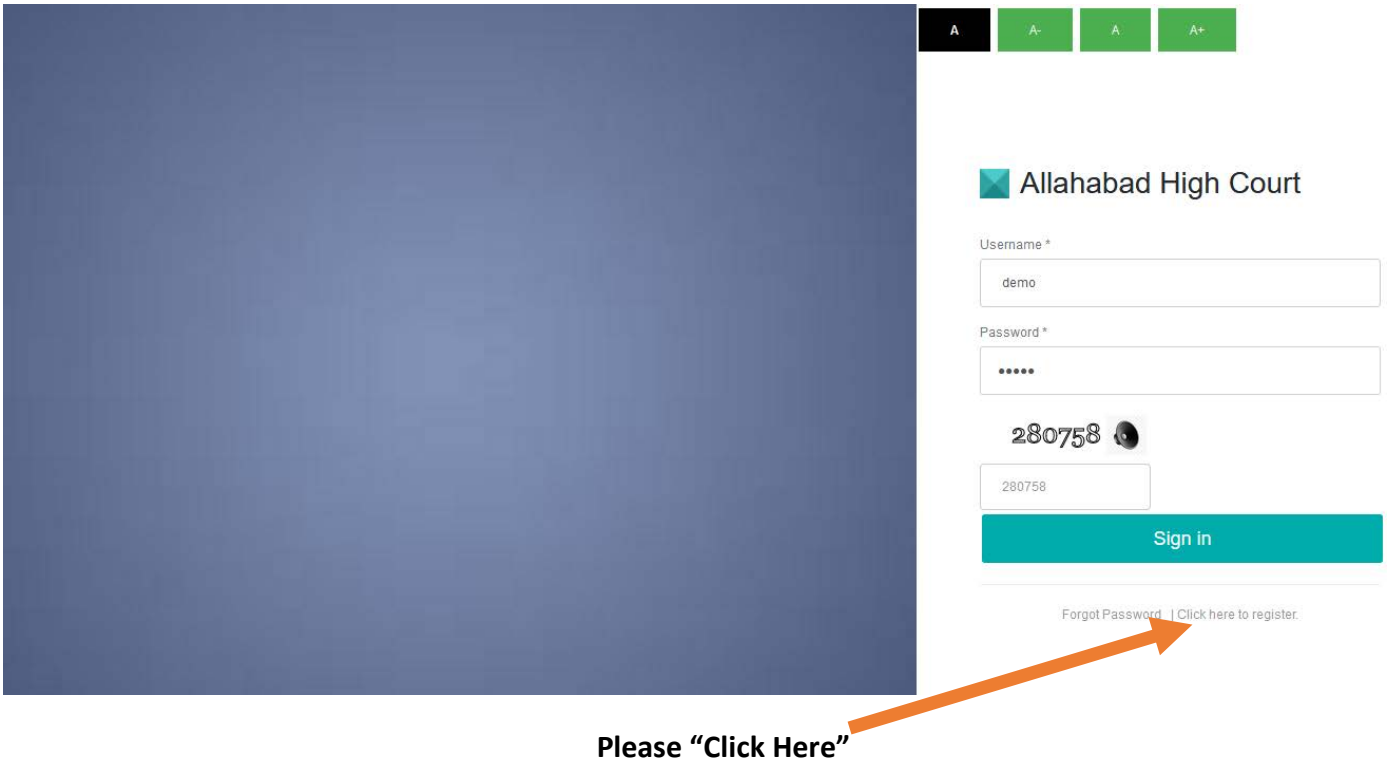
Please click option 13 for Allahabad and option 14 for Lucknow Bench.

कृपया 13 नं0 विकल्प इलाहाबाद के लिए एवं 14 नं0 विकल्प लखनऊ के लिए क्लिक करें

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Main Screen
मेन स्क्रीन



Please "Click Here"

For using the e-filing Portal, Counsel/litigant (In person) needs to be registered and for registration.

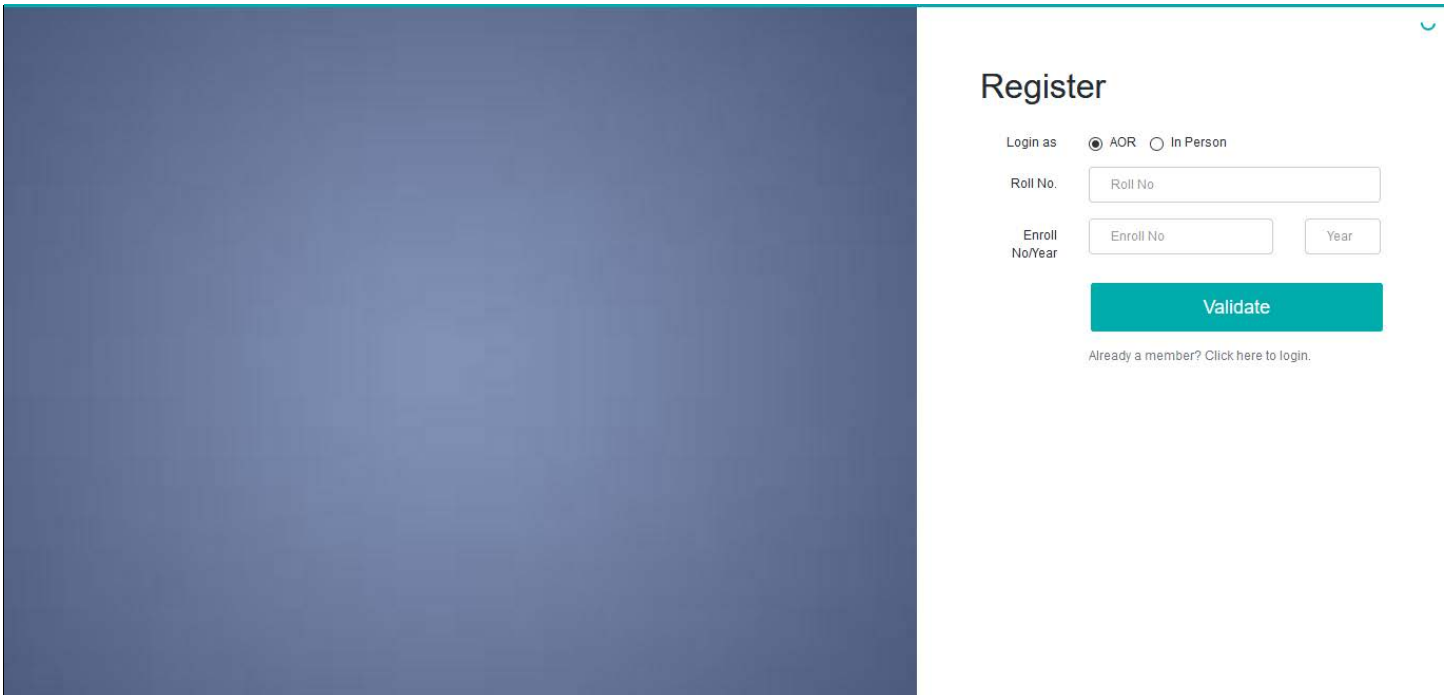
ई–फाइलिंग पोर्टल का उपयोग करने के लिए, अधिवक्ता/वादी (व्यक्तिगत) के लिए पंजीकृत होना आवश्यक है और पंजीकरण के लिए कृपया "क्लिक करें"

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Registration Screen for Counsels

अधिवक्ताओं के लिए पंजीकरण स्क्रीन



After entering the required information, Counsel will be received O.T.P. on registered mobile and after entering OTP Counsel may login to the e-filing portal with their AOR No/user name and password.

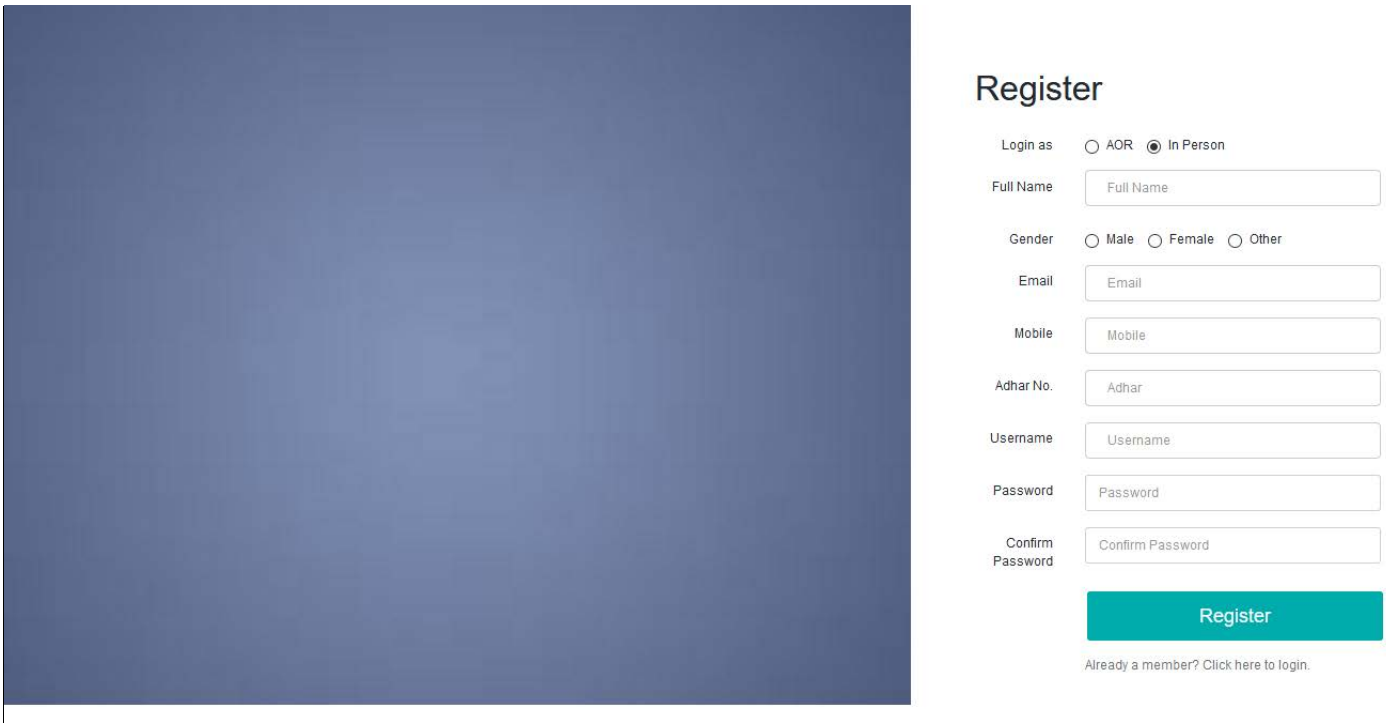
सभी अपेक्षित जानकारी भरने के पश्चात, अधिवक्ता रजिस्टर्ड मोबाइल पर ओ.टी.पी. प्राप्त करेंगें एवं ओ.टी.पी. का उपयोग करके अधिवक्ता ई–फाइलिंग पोर्टल में अपने ए.ओ.आर. नं0/यूजर नाम और पासवर्ड के द्वारा लागिन कर सकते हैं।

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Registration Screen for litigant (In person)

वादी (व्यक्तिगत) के लिए पंजीकरण स्क्रीन



After entering the required information, litigant (In person) will be received O.T.P. on registered mobile and after entering OTP litigant (In person) may login to the e-filing portal with their user name and password.

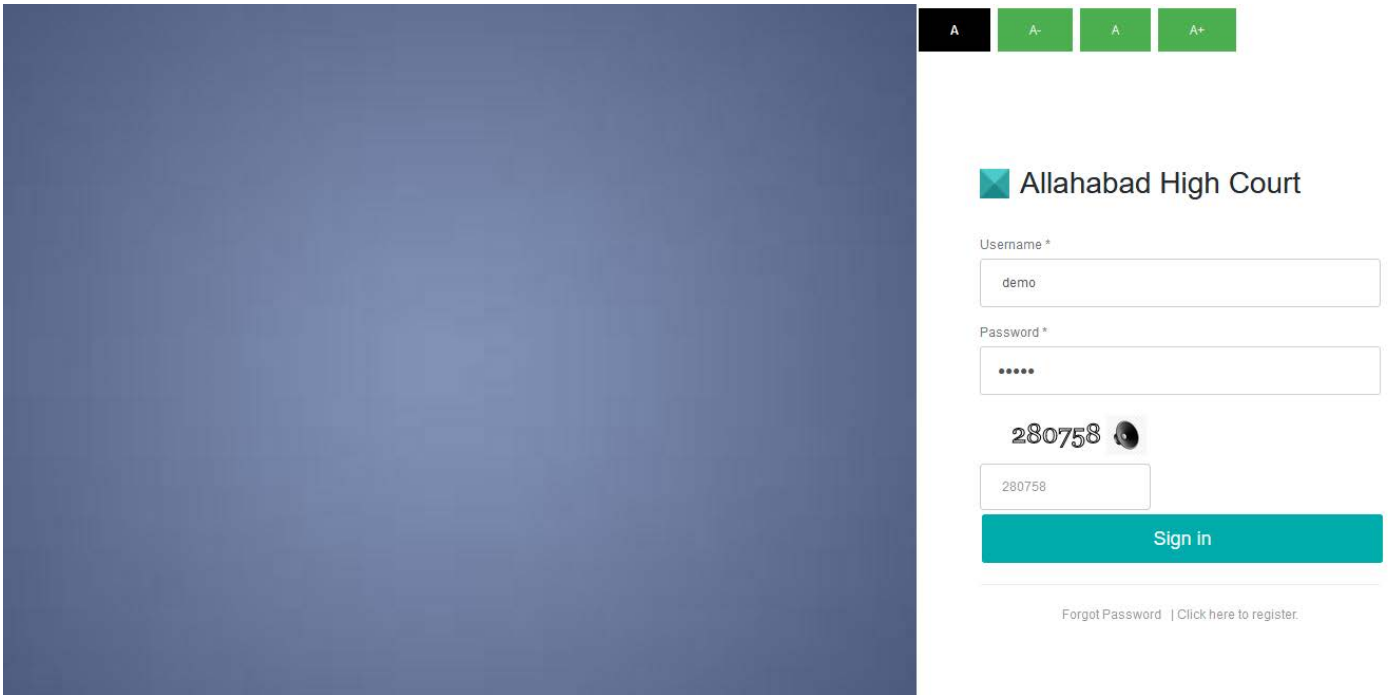
सभी अपेक्षित जानकारी भरने के पश्चात, वादी (इन पर्सन) रजिस्टर्ड मोबाइल पर ओ.टी.पी. प्राप्त करेंगें एवं ओ.टी.पी. का उपयोग करके वादी (इन पर्सन) ई–फाइलिंग पोर्टल में अपने यूजर नाम और पासवर्ड के द्वारा लागिन कर सकते हैं।

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Login Screen

लॉगिन स्क्रीन



Please enter your user name and password along with given captcha.
Captcha may also be heard by clicking speaker button.

कृपया अपना यूजर नाम एवं पासवर्ड दिये गये कैपचा के साथ भरें।
कैपचा को स्पीकर बटन क्लिक करके सुना भी जा सकता है।

e-Filing of fresh case

HIGH COURT OF JUDICATURE AT ALLAHABAD

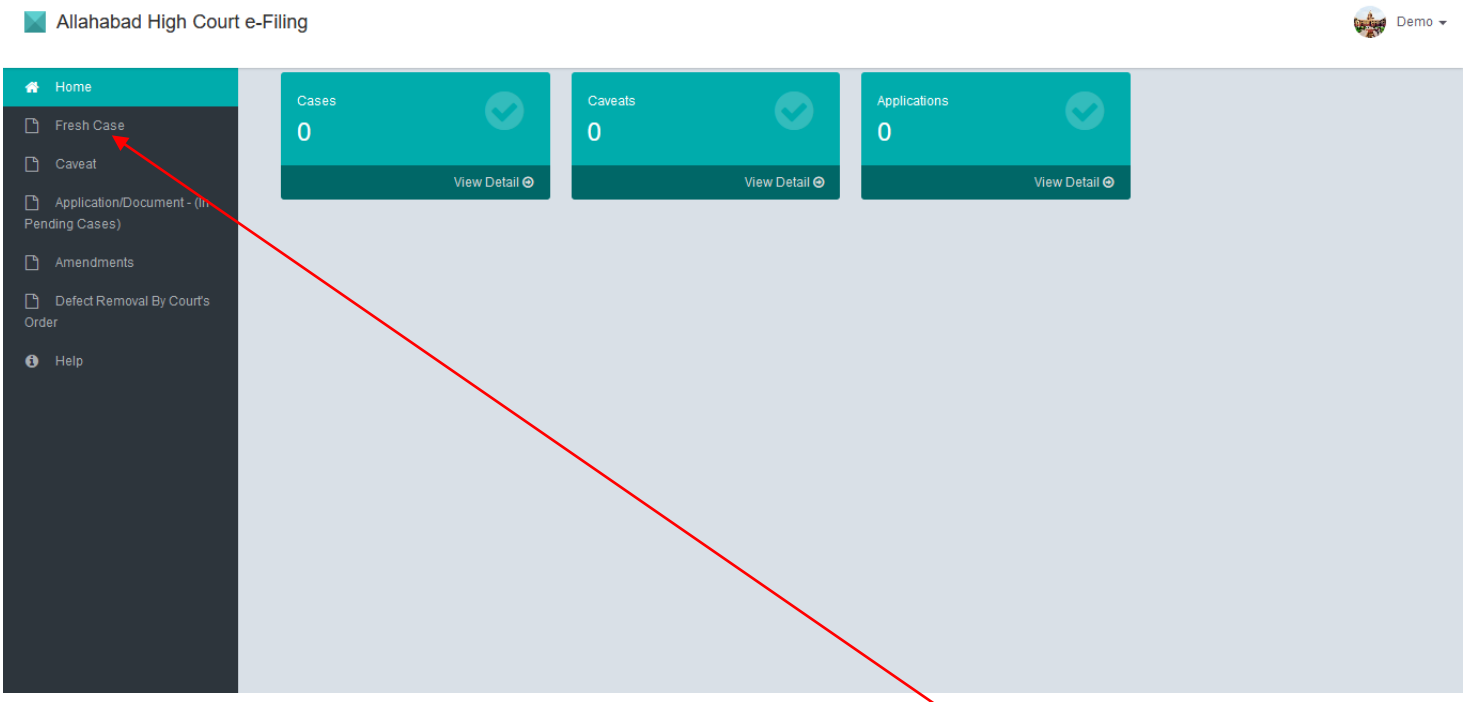
Procedure of e-Filing

Dashboard

After login into portal, dashboard of portal shall be appeared as under:

डैशबोर्ड

पोर्टल पर क्लिक करने के पश्चात, पोर्टल का डैशबोर्ड निम्न प्रकार से प्रदर्शित होगाः



For filing of online Fresh case, please click on "Fresh Case".

आनलाइन फ्रेश केस दाखिल करने के लिये, कृपया 'फ्रेश केस' पर क्लिक करें

HIGH COURT OF JUDICATURE AT ALLAHABAD

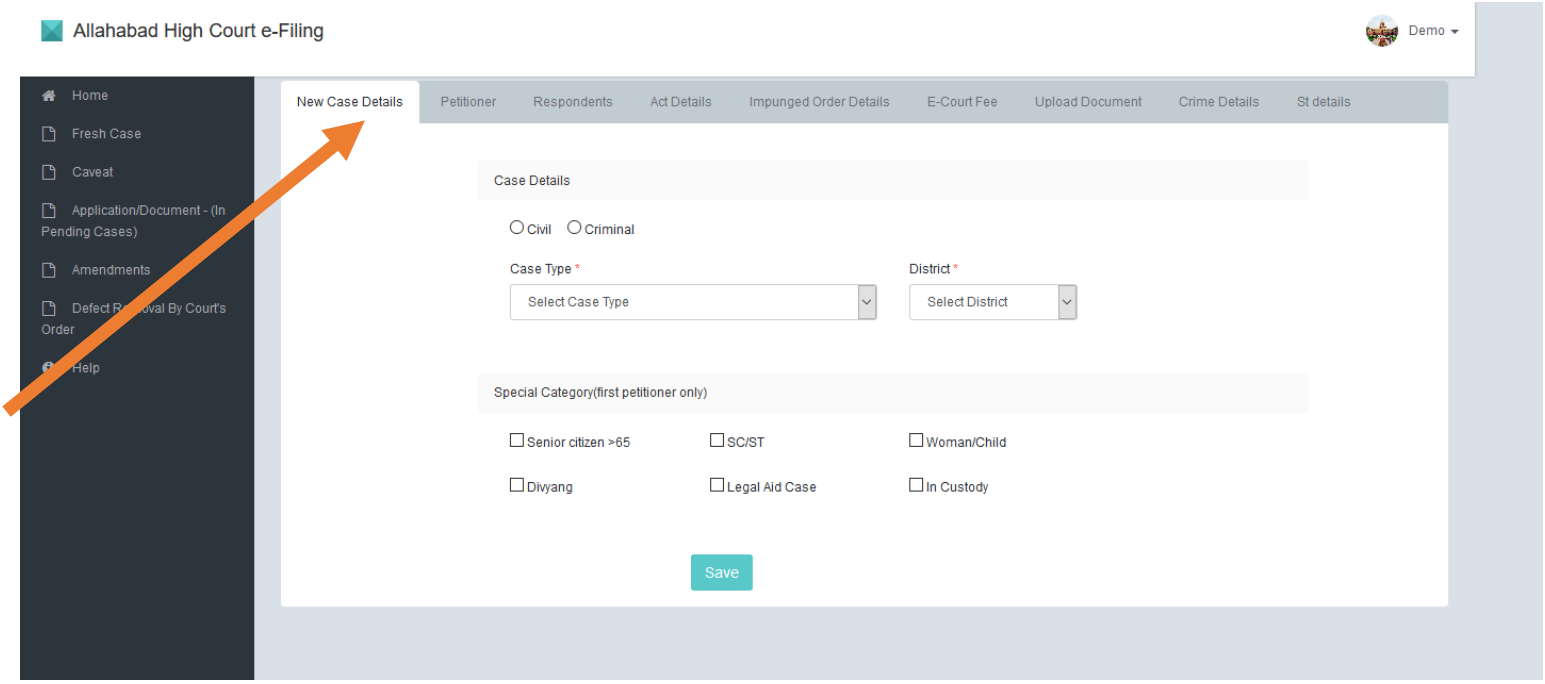
Procedure of e-Filing

Fresh Case ⟹ New Case Details

For filing of online Fresh case, relevant information shall be provided by the Counsel/litigant in different tab.

फ्रेश केस ⟹ नये केसों का विवरण

ऑनलाईन फ्रेश केसों की फॉइलिंग के लिये सम्बन्धित सूचना अधिवक्ता/वादी द्वारा यहाँ अलग–अलग टैब में दर्ज की जायेगी।



*Field marked (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

HIGH COURT OF JUDICATURE AT ALLAHABAD

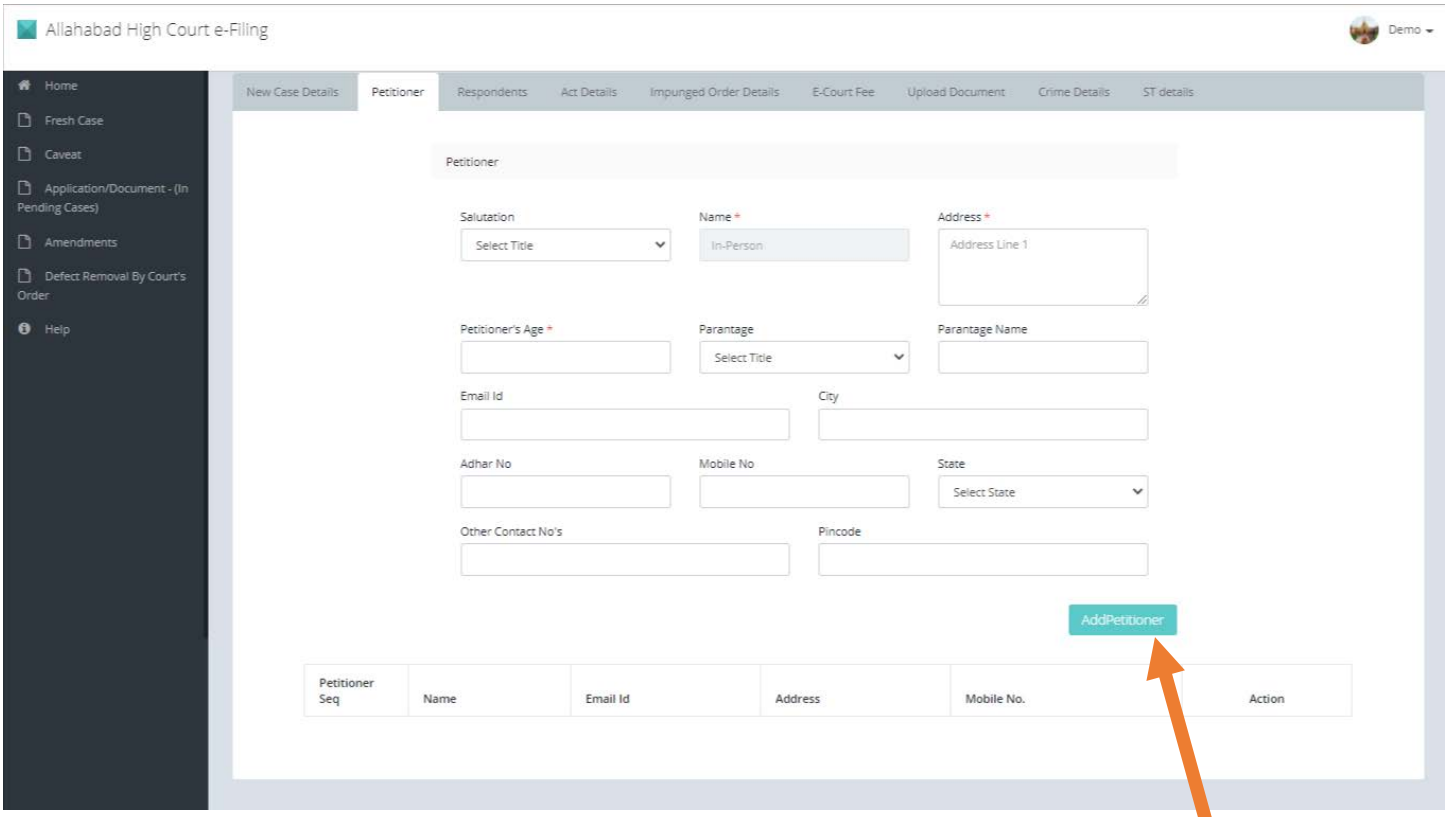
Procedure of e-Filing

Fresh Case ⟹ Petitioner

Relevant information of petitioner shall be entered by the concern in different columns.

फ्रेश केस ⟹ याची

याची से संबधित जानकारी विभिन्न कॉलम्स में अंकित की जाएगी।



*Field marked as (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

Note: In case details of additional/multiple petitioner(s)/respondent(s) are required to be entered, user required to click on "Add Petitioner / Add Respondent". Similar fields will be shown for filing the details.

नोटः यदि अतिरिक्त/एक से अधिक परिवादियों का विवरण देने की आवश्यकता हो तो, उपयोकर्ता 'ऍड पिटीशनर/ऍड रेस्पॉन्डेन्ट' (जैसा ऊपर दिखाया गया है) पर क्लिक करें। समान कॉलम्स फाईलिंग का विवरण अंकित करने के लिए दिखाई देंगे।

HIGH COURT OF JUDICATURE AT ALLAHABAD

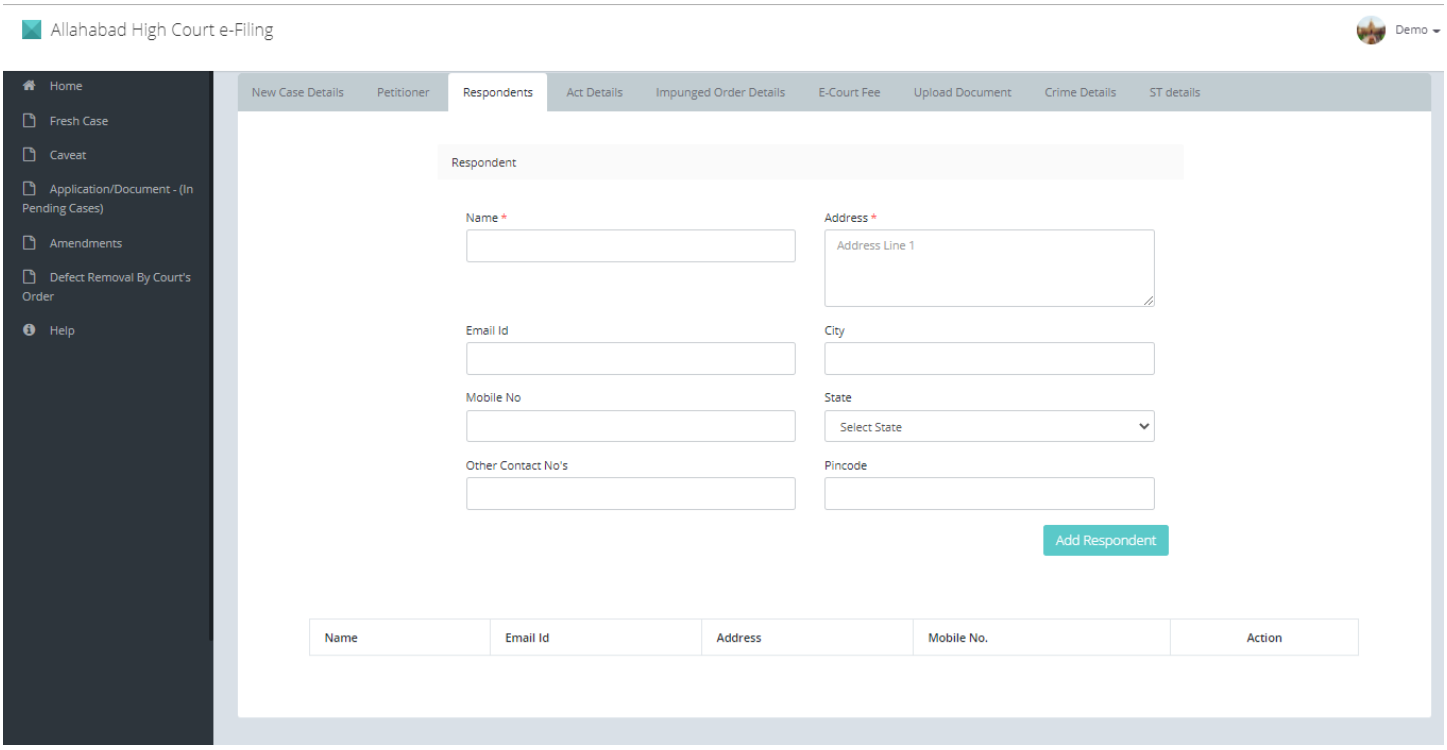
Procedure of e-Filing

Fresh Case ⟹ Respondent

Relevant information of respondent is to be entered by the concern in different columns.

फ्रेश केस ⟹ परिवादी

प्रतिवादी से संबधित जानकारी विभिन्न कॉलम्स में अंकित की जा सकती है।



*Field marked as (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

HIGH COURT OF JUDICATURE AT ALLAHABAD

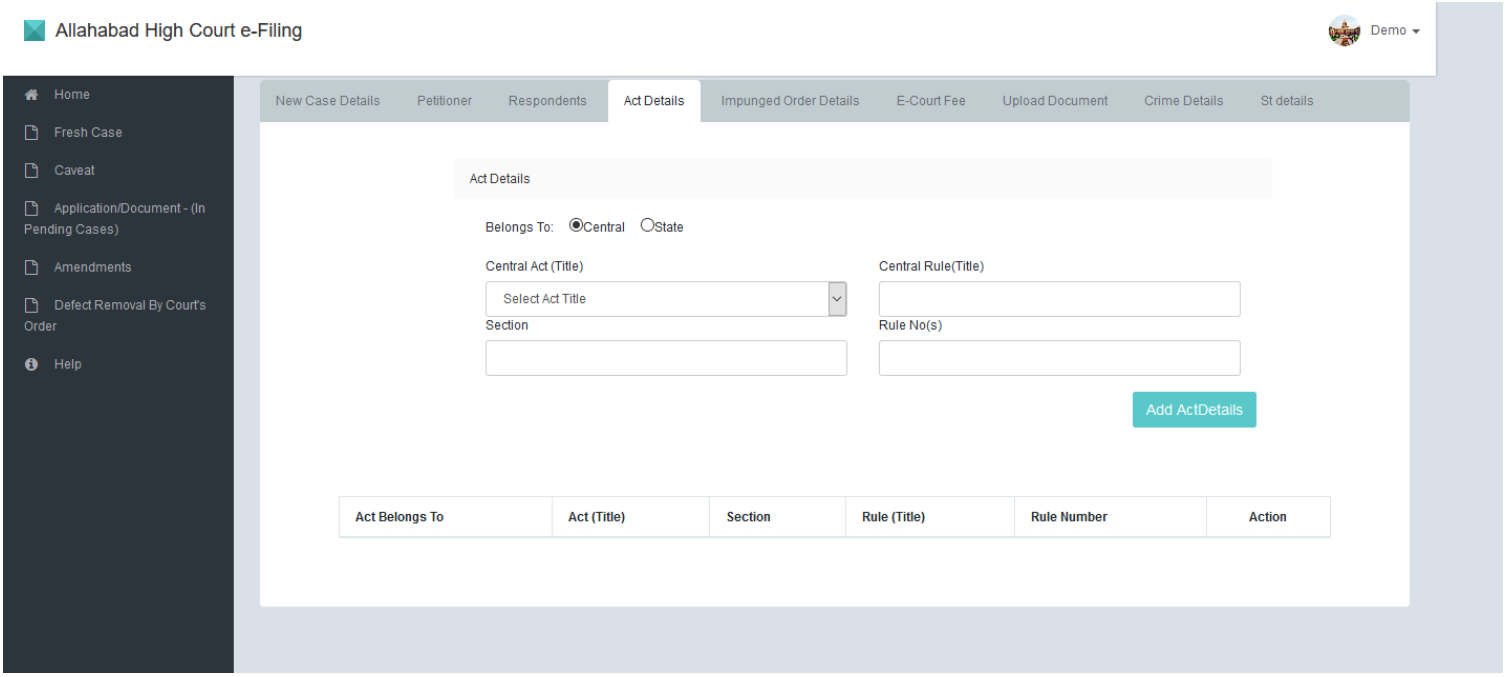
Procedure of e-Filing

Fresh Case ⟹ Act Details

Relevant information with regard to Central/State may be fed in this screen.

फ्रेश केस ⟹ अधिनियम का विवरण

संबधित अधिनियम का विवरण केंद्र/राज्य इस स्क्रीन पर भरा जा सकता है।



*Field marked as (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

HIGH COURT OF JUDICATURE AT ALLAHABAD

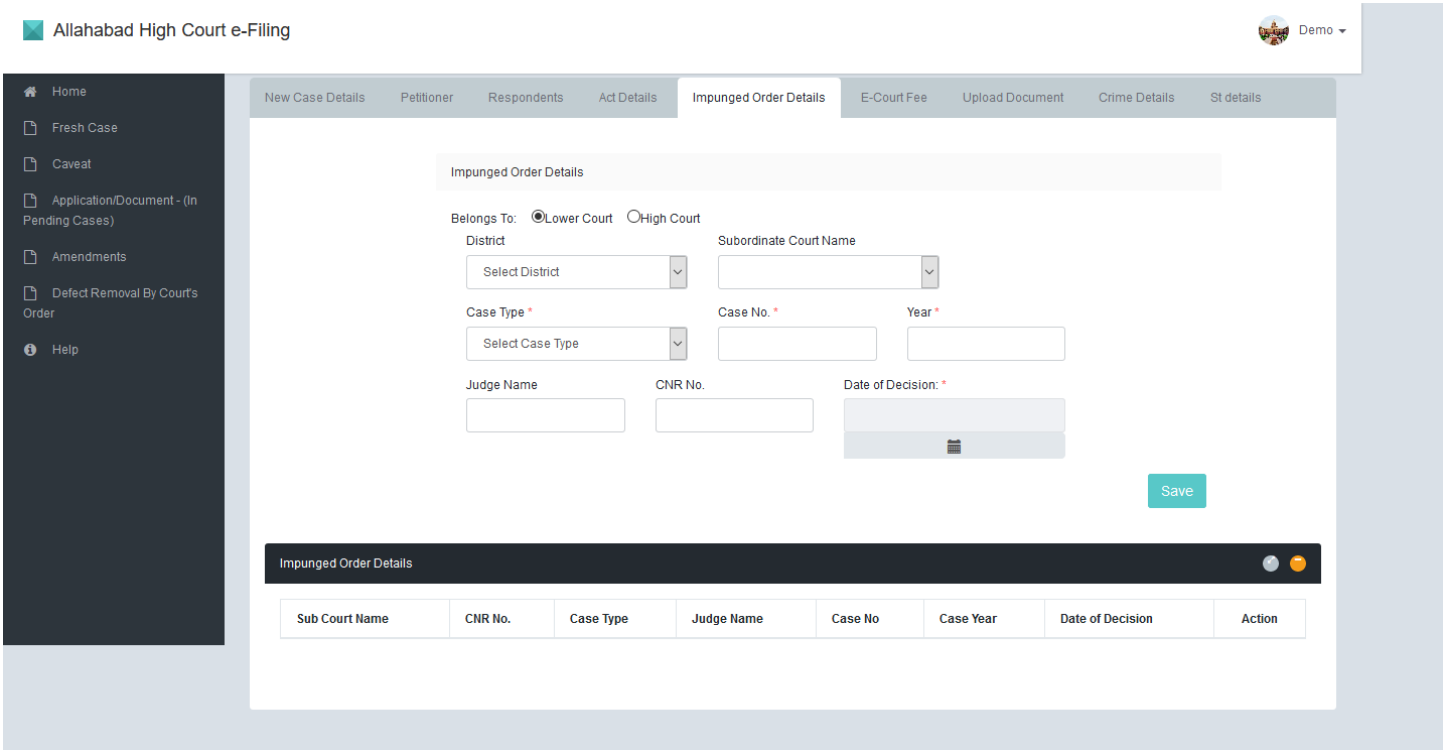
Procedure of e-Filing

Fresh Case ⟹ Impugned Order Details

Relevant information with regard to impugned order details (Lower Court/High Court), if any may be fed in this screen.

फ्रेश केस ⟹ प्रश्नगत आदेश का विवरण

प्रश्नगत आदेश का विवरण (लोअर कोर्ट/हाईकोर्ट), यदि कोई है तो इस स्क्रीन पर अंकित किया जा सकता है।



*Field marked as (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

HIGH COURT OF JUDICATURE AT ALLAHABAD

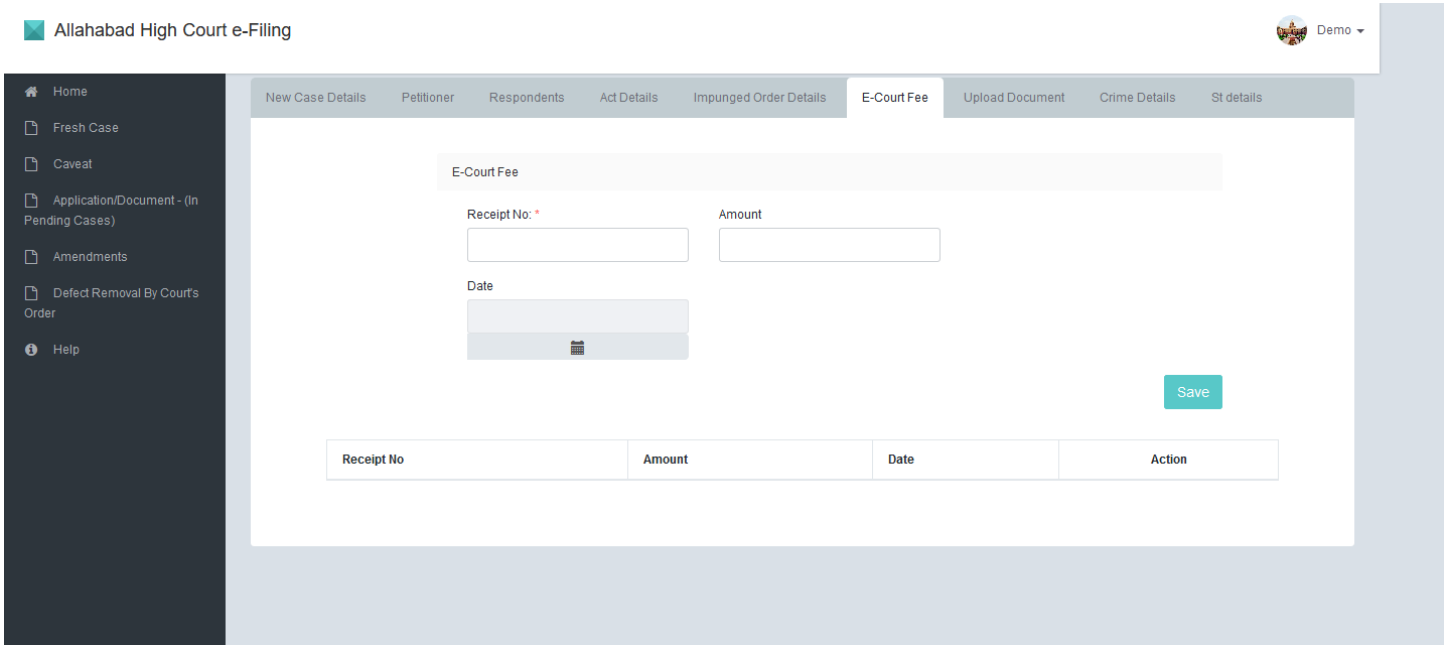
Procedure of e-Filing

Fresh Case ⟹ E-Court Fees

Relevant information with E-Court fees paid/deposited is to be entered in this screen.

फ्रेश केस ⟹ ई–कोर्ट फीस

ई–कोर्ट फीस के भुगतान/जमा से सम्बन्धित सूचना यहाँ दर्ज की जा सकती है।



*Field marked as (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

Note: Please refer to the instructions on payment of eCourt fees (https://www.allahabadhighcourt.in/allnotifications-ecourt.html)

कृपया नोट : कृपया ई–कोर्ट फीस के भुगतान से सम्बन्धित निर्देशों का दिये गये लिंक पर अवलोकन करें **(http://www.allahabadhighcourt.in/allnotifications-ecourt.html)**

HIGH COURT OF JUDICATURE AT ALLAHABAD

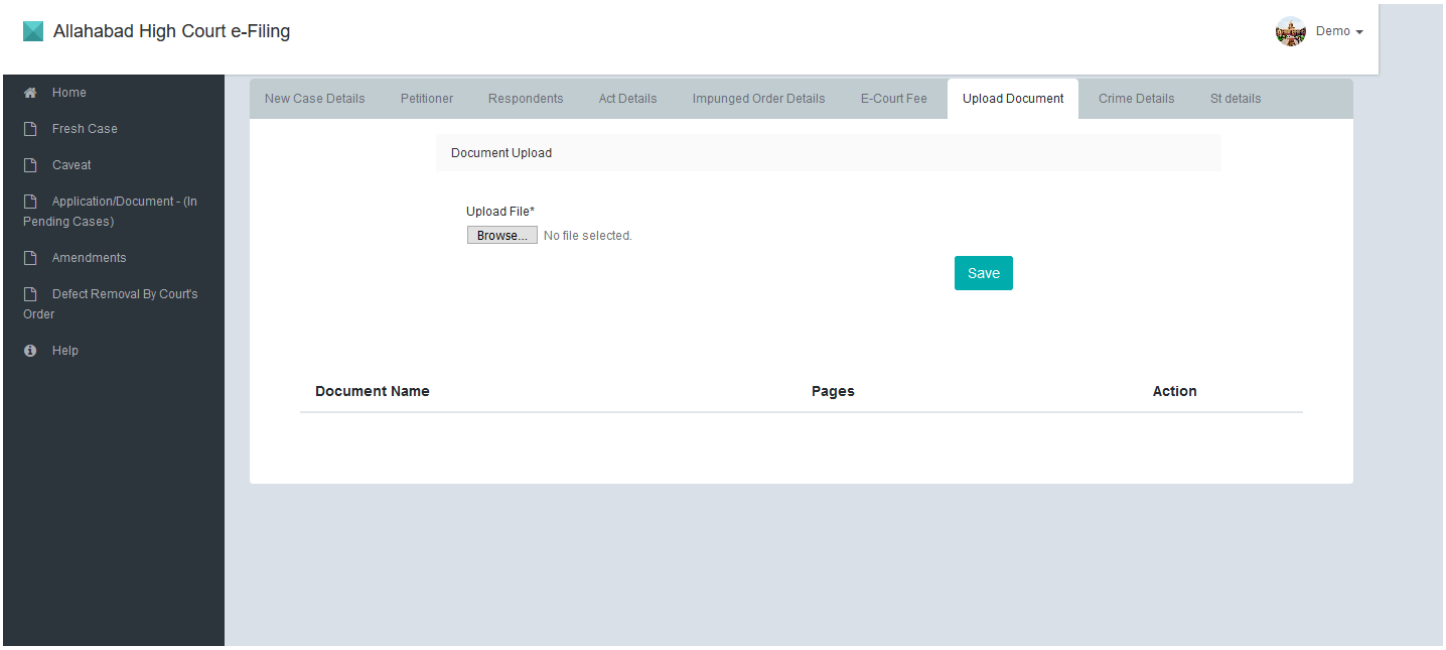
Procedure of e-Filing

Fresh Case ⟹ Upload Document

फ्रेश केस ⟹ अपलोड दस्तावेज

Documents i.e. annexure, certified copy(s) of orders may be uploaded in screen.

दस्तावेज जैसेकि संलग्नक, आदेश की प्रमाणित प्रति इस स्क्रीन पर अपलोड की जा सकती है।



*Field marked as (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

Note: All the document(s) including annexure, certified copy(s) of orders, receipt(s) of eCourt Fee, etc. may be uploaded after digitally signing the Same, according to rules of e-filing.

नोट करें: सभी दस्तावेज(जों) यथा संलग्नक, आदेश(शों) की प्रमाणित प्रतिलिपि(याँ), ई–फीस की रसीद(दें) आदि डिजिटल साइन के बाद (ई–फाइलिंग के नियमानुसार) अपलोड की जा सकती हैं।

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Fresh Case ⟹ Crime Details

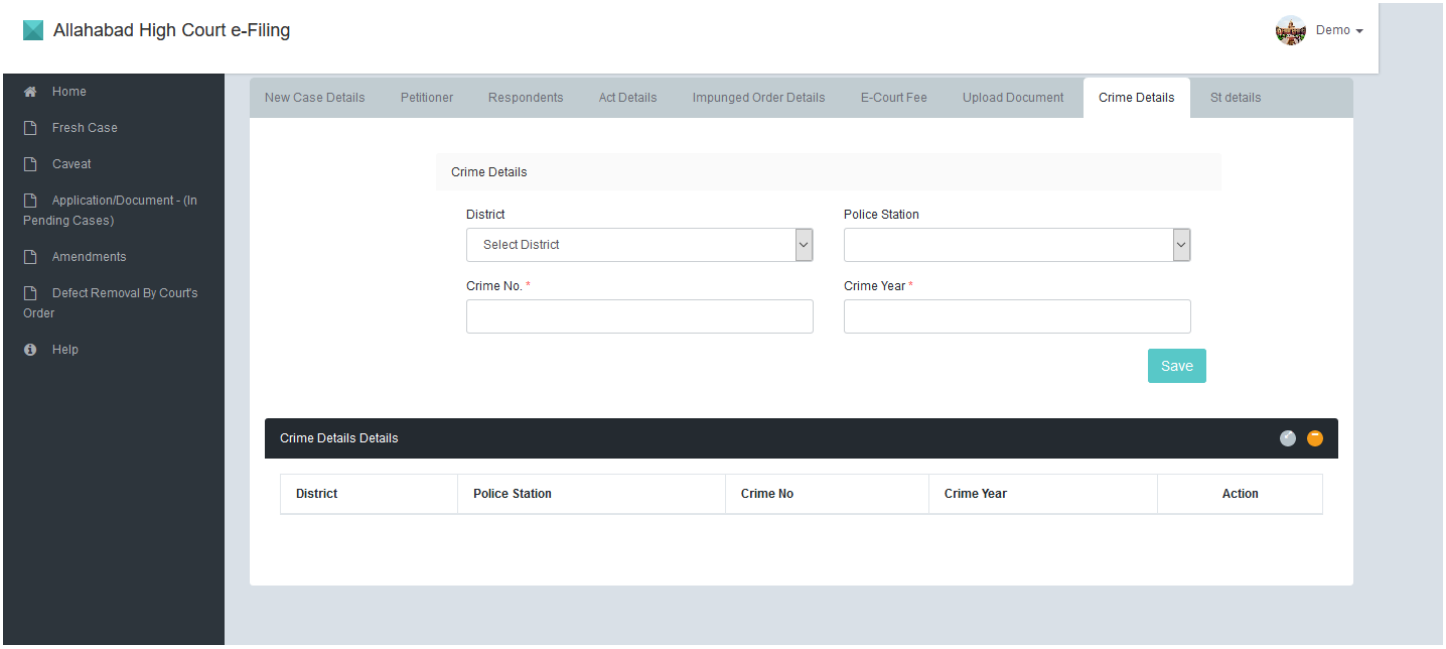
(For Criminal Cases only)

Relevant information with regard to crime details, if any, may be entered in this screen.

फ्रेश केस ⟹ क्राइम विवरण

(केवल क्रिमिनल केसों के लिए)

क्राइम विवरण से संबन्धित जानकारी, यदि कोई हो तो, इस स्क्रीन पर अंकित की जा सकती है।



*Field marked as (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Fresh Case ⟹ Session Trial Details

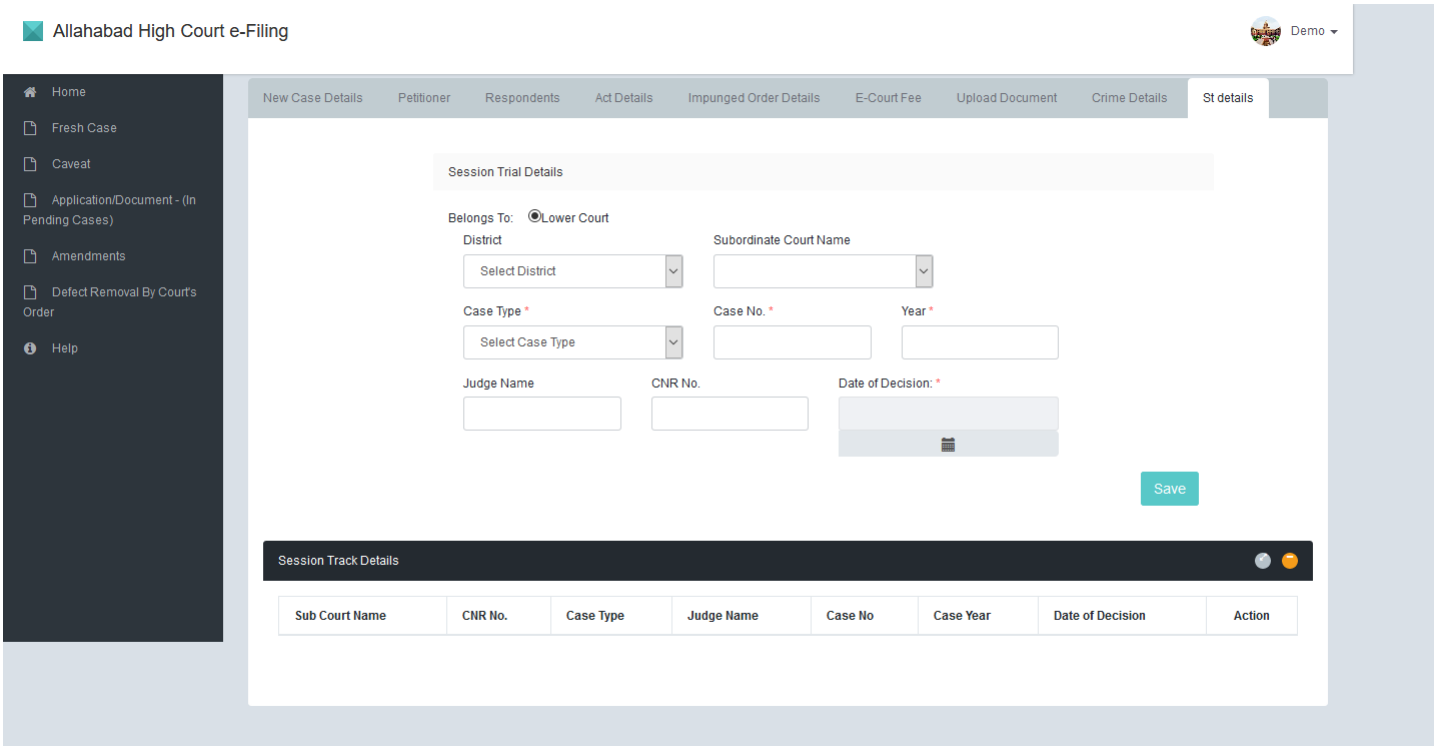
(For Criminal Cases only)

Relevant information with regard to Session Trial details, if any, may be entered in this screen.

फ्रेश केस ⟹ सत्र परीक्षण विवरण

(केवल क्रिमिनल केसों के लिए)

सत्र परीक्षण विवरण से संबन्धित जानकारी, यदि कोई हो तो, इस स्क्रीन पर अंकित की जा सकती है।



*Field marked as (*) is mandatory.

*जिन कॉलम में (*) अंकित है उन्हें भरना आवश्यक है।

After entering all the information click on 'Save' button to save the details. Thereafter click on 'Home' button.

सभी जानकारी अंकित करने के पश्चात जानकारी सेव करने के लिए 'सेव' बटन पर क्लिक करें। तत्पश्चात 'होम बटन' पर क्लिक करें।

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

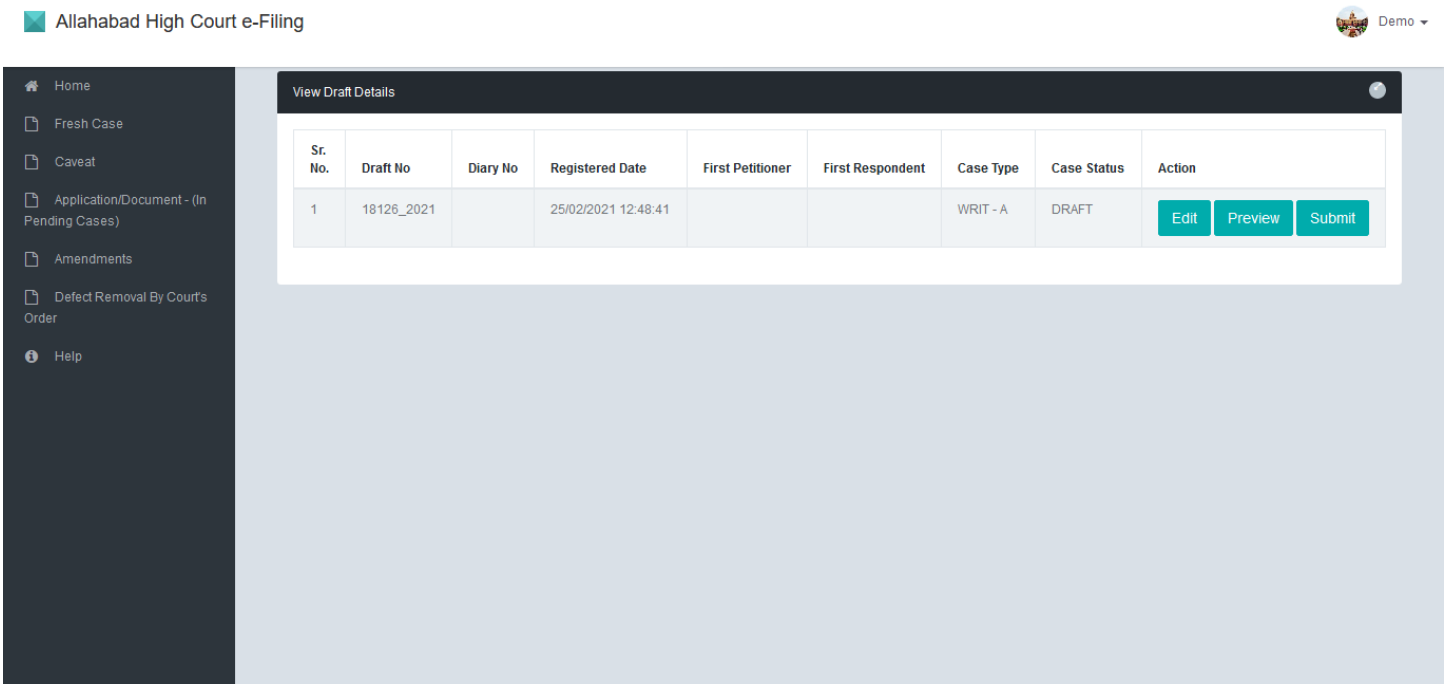


Click on the View Details.

व्यू डिटेल पर क्लिक करें।

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing



User may Edit/Preview of details entered on various pages and same is allowed to change/delete before final submission.

Click on submit button. Diary no. will be generated.

This completes the process of e-filing. Thereafter, the e-filed Petition is processed by Stamp Reporter.

Note : Kindly keep the Diary Number for all future reference.

उपयोगकर्ता विभिन्न पृष्ठों पर अंकित विवरण को संपादित/पूर्वावलोकन और अंतिम प्रस्तुति से पहले बदल सकता है।
सबमिट बटन पर क्लिक करें। डायरी नं0 जेनरेट होगा।
ई–फाइल की प्रक्रिया पूरी होती है। इसके पश्चात, ई–फाइल याचिका स्टैम्प रिपोर्टर द्वारा कार्यान्वित होगी।
नोटः कृपया डायरी नं0 भविष्य के संदर्भ में सुरक्षित रखें।

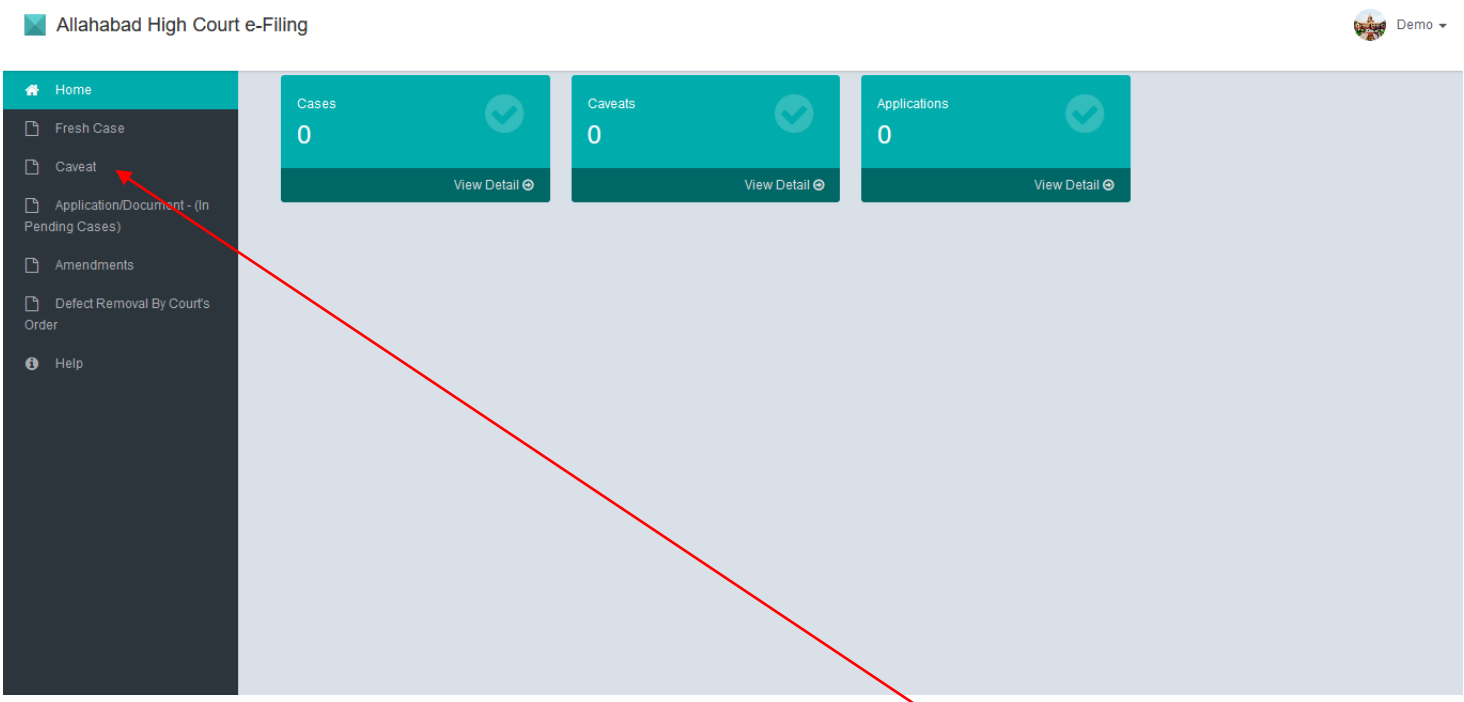
e-Filing Of Caveat Application

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Dashboard

After login into portal, dashboard of portal shall be appeared as under:

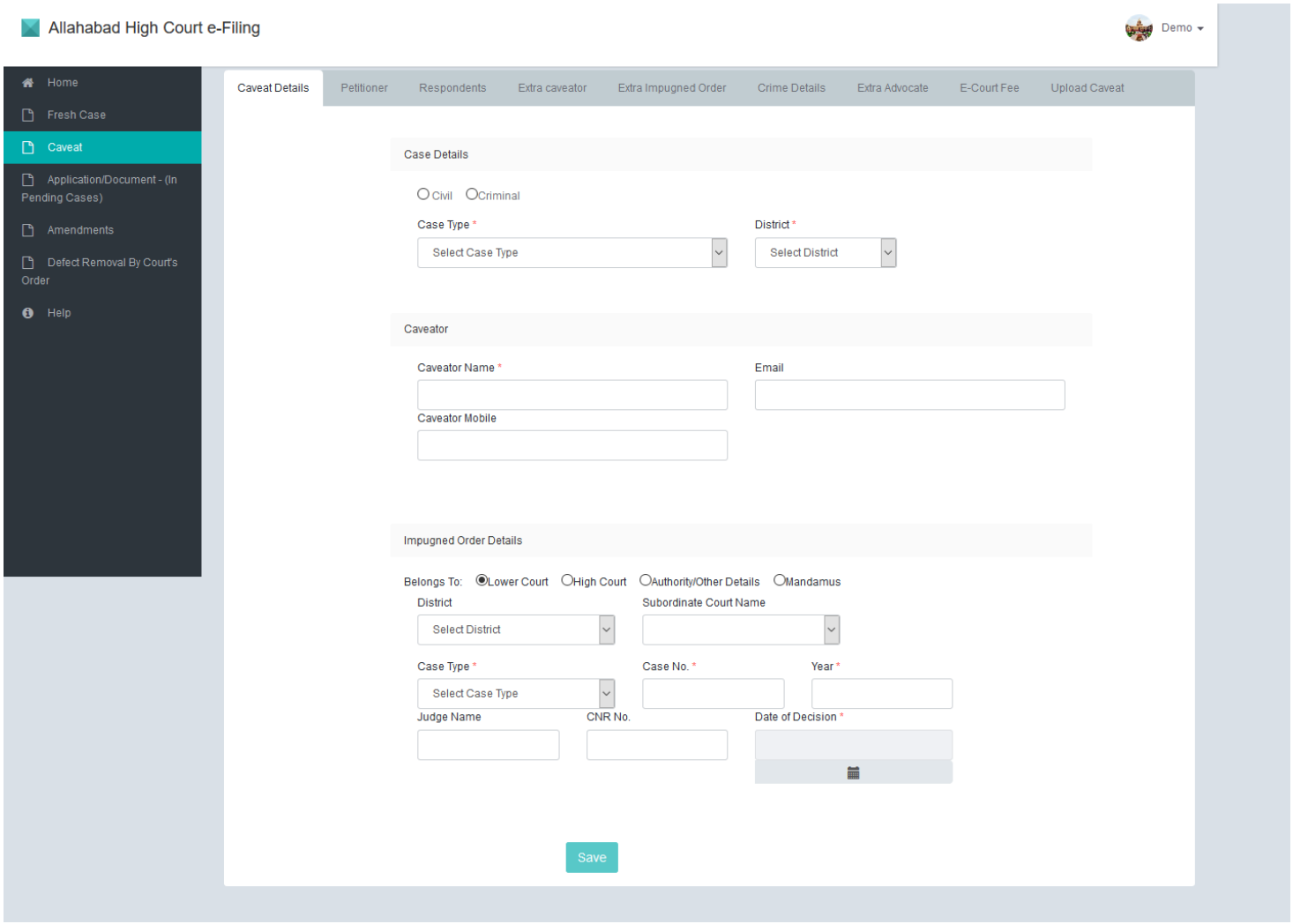


For filing of online Caveat Application, please click on "Caveat".

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please fill requisite information

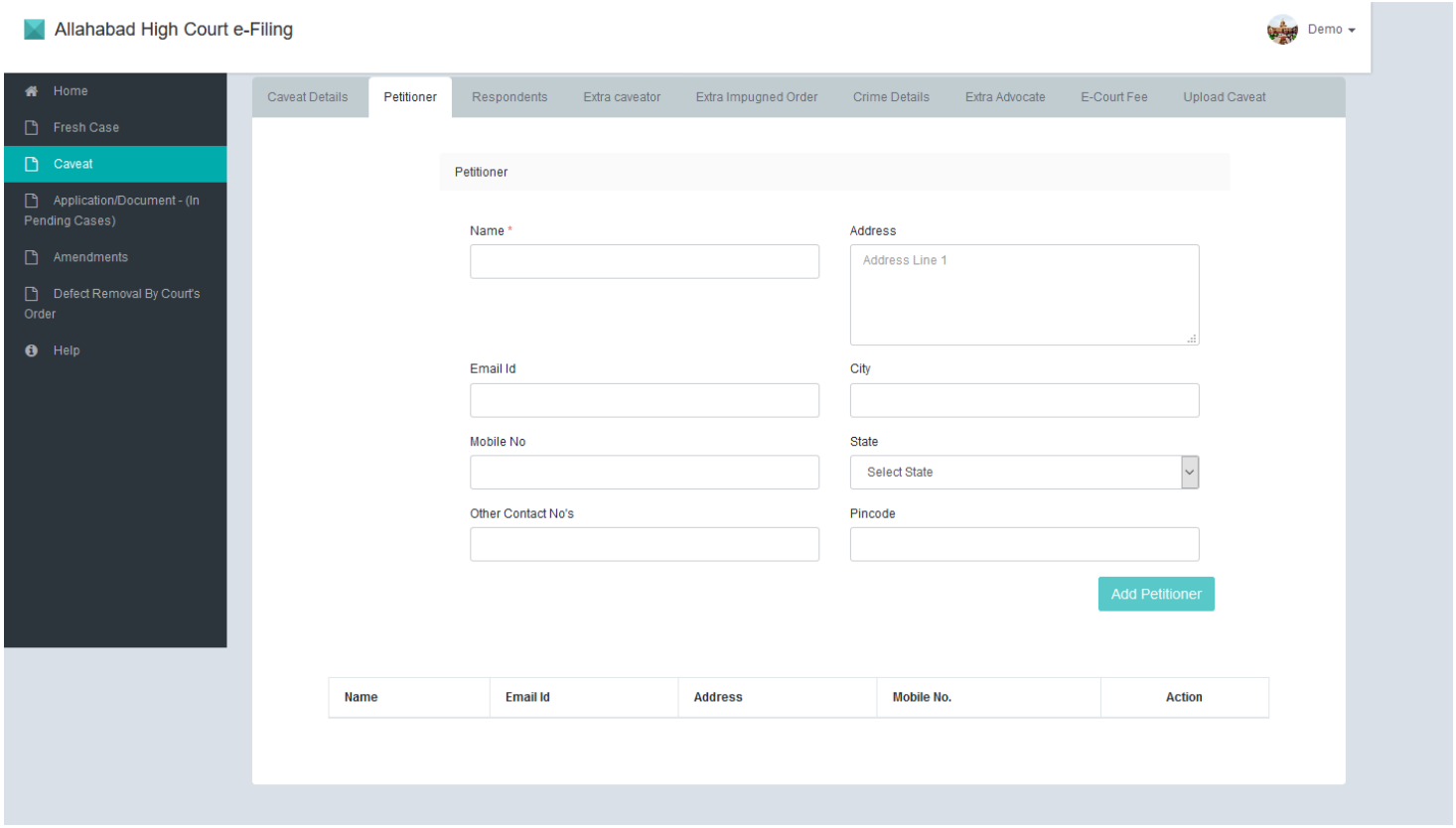


After entering all the information, please click on save button.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please fill information of
petitioner

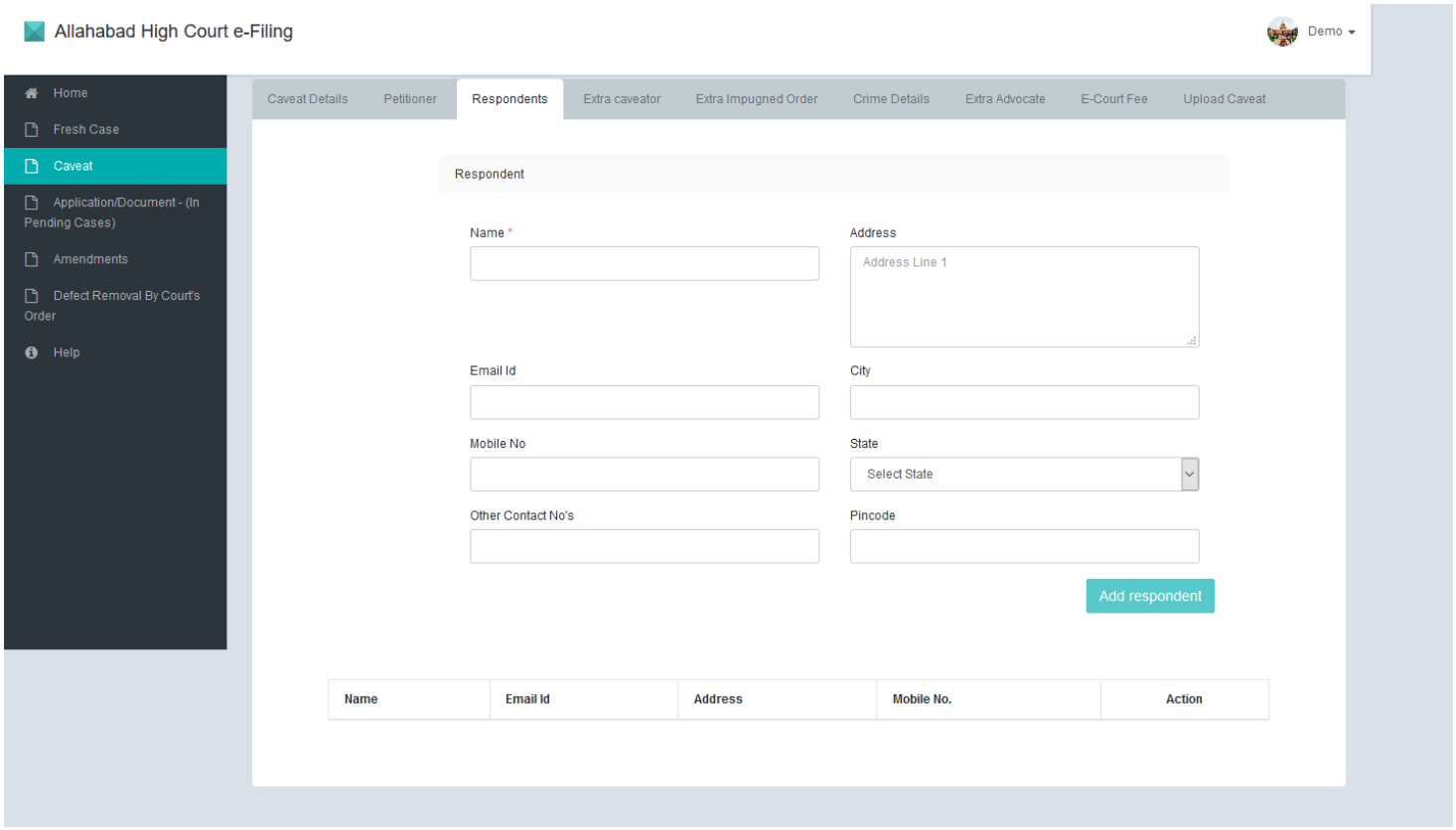


User may add more than one petitioner/respondent/etc. by clicking on Add button.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

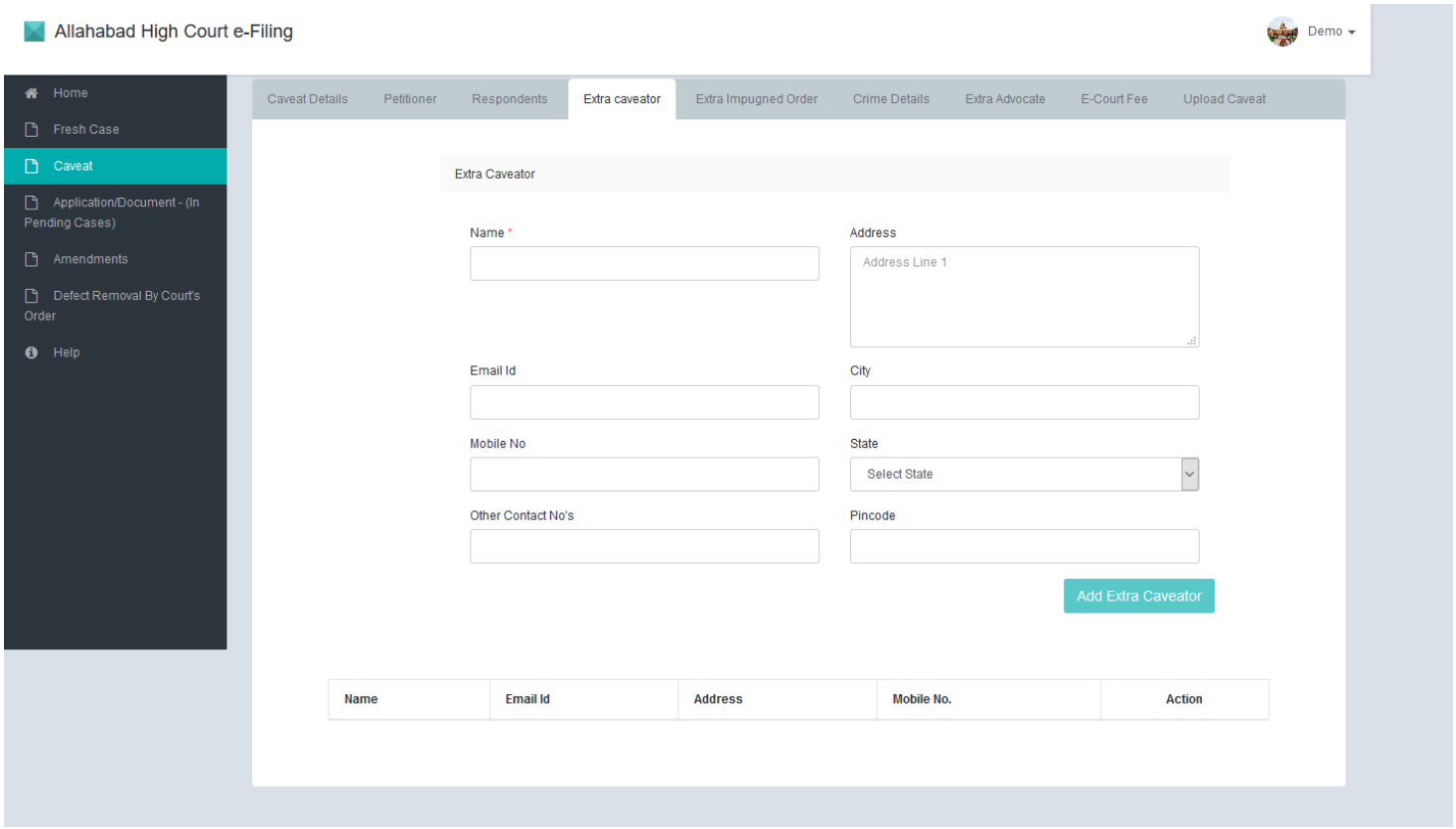
Please fill information of respondent



HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

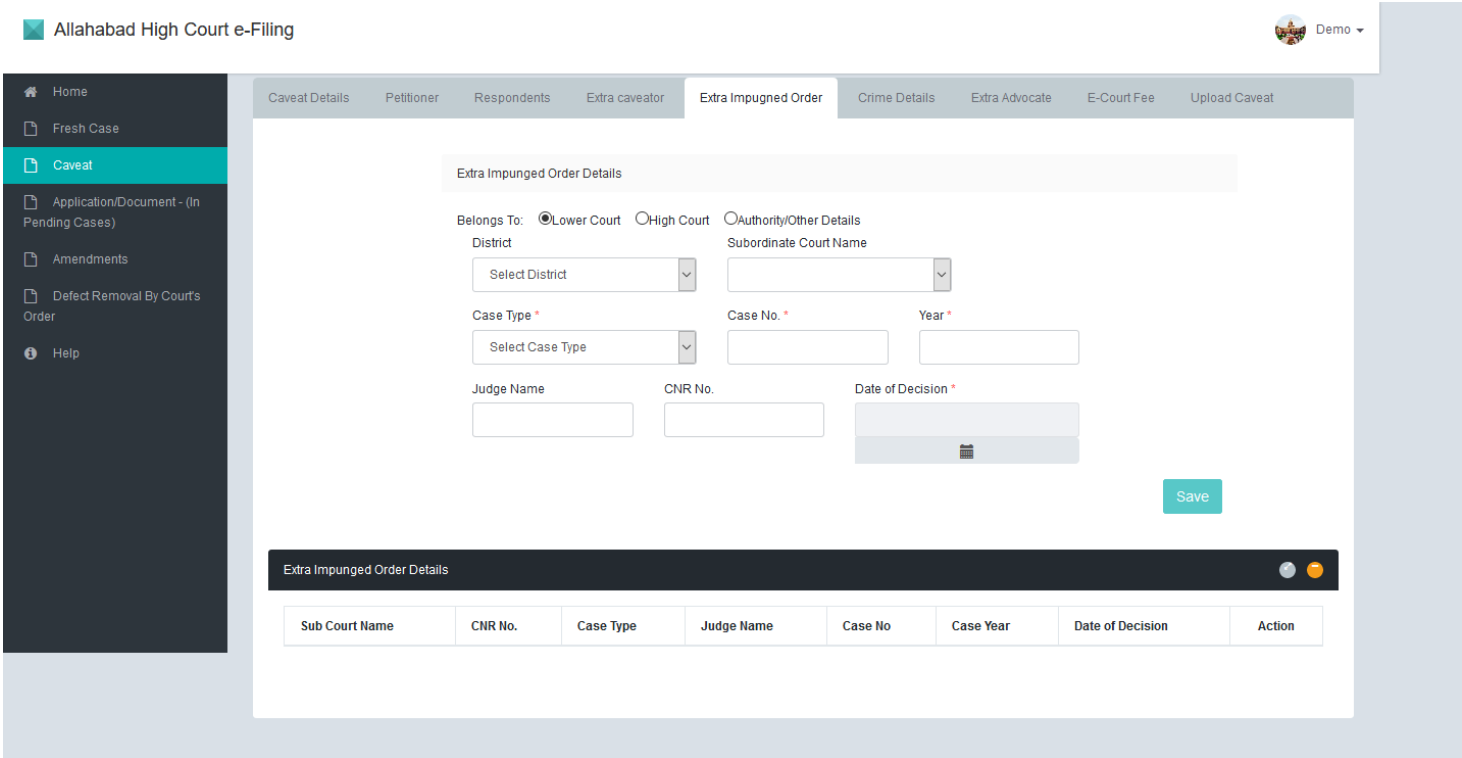
Please fill information of extra caveator, if any



HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please fill information of extra impugned order, if any

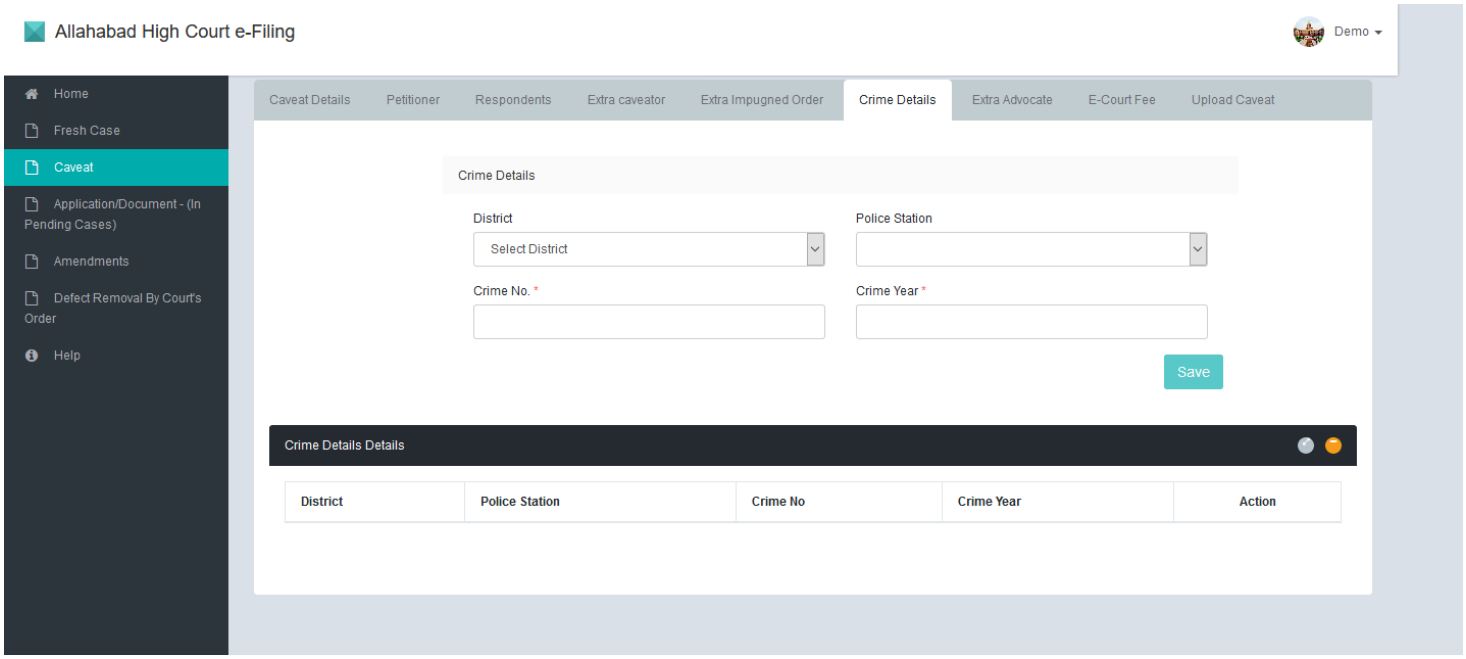


Please click on save button.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please fill crime details, if any

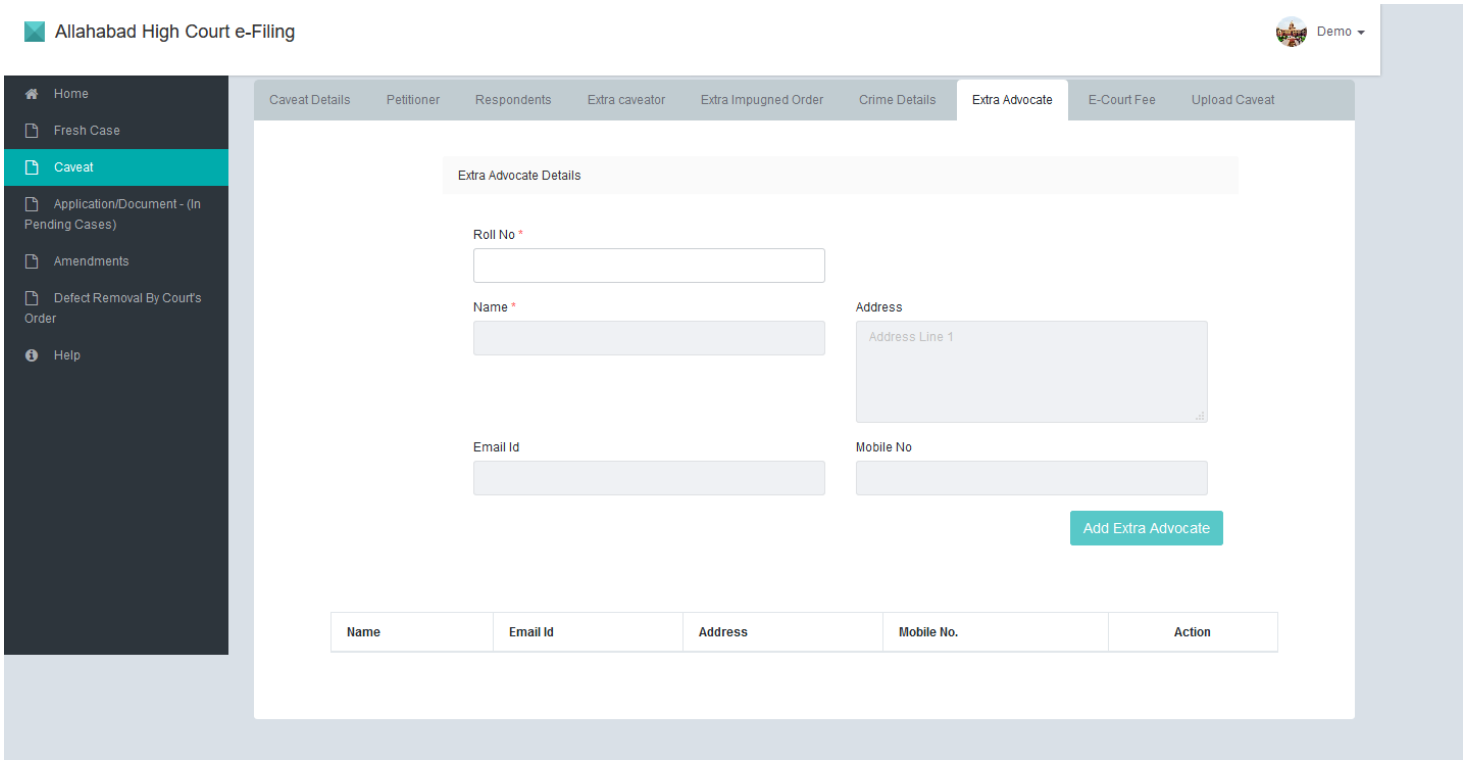


Please click on save button.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

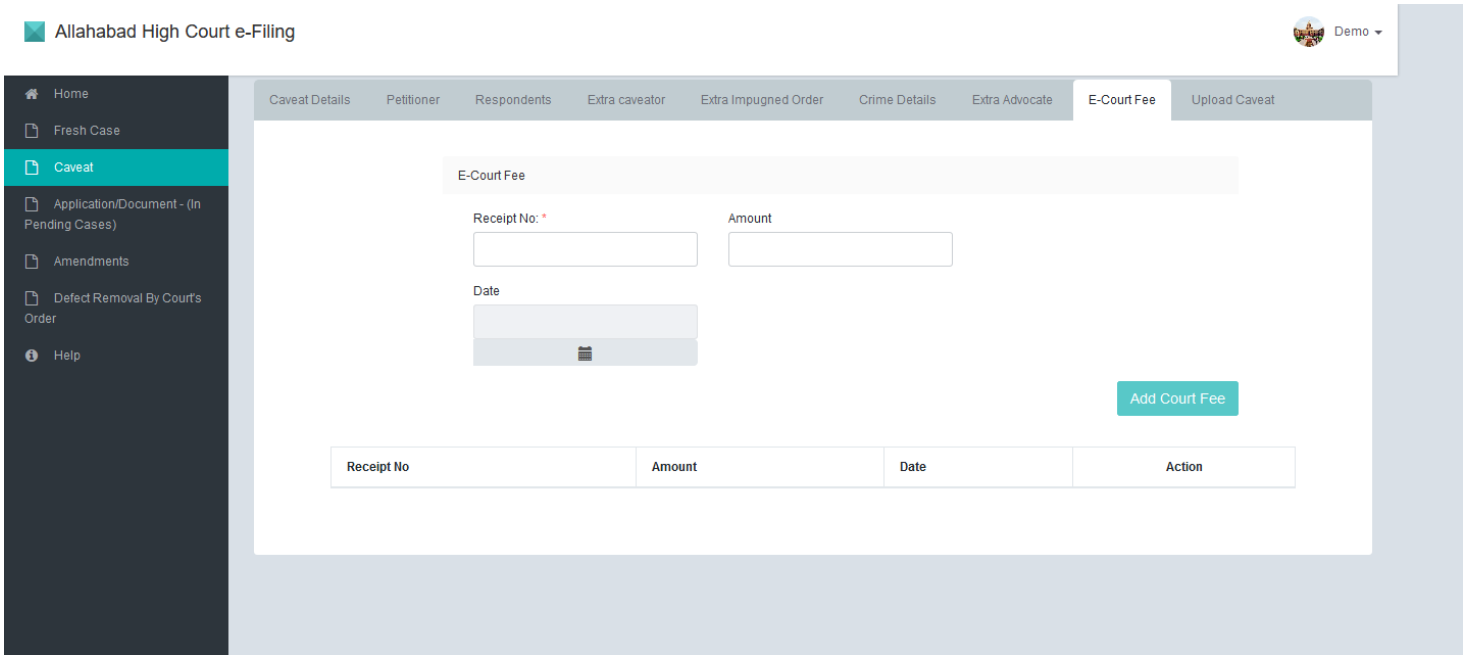
Please fill details of extra advocate, if any



HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

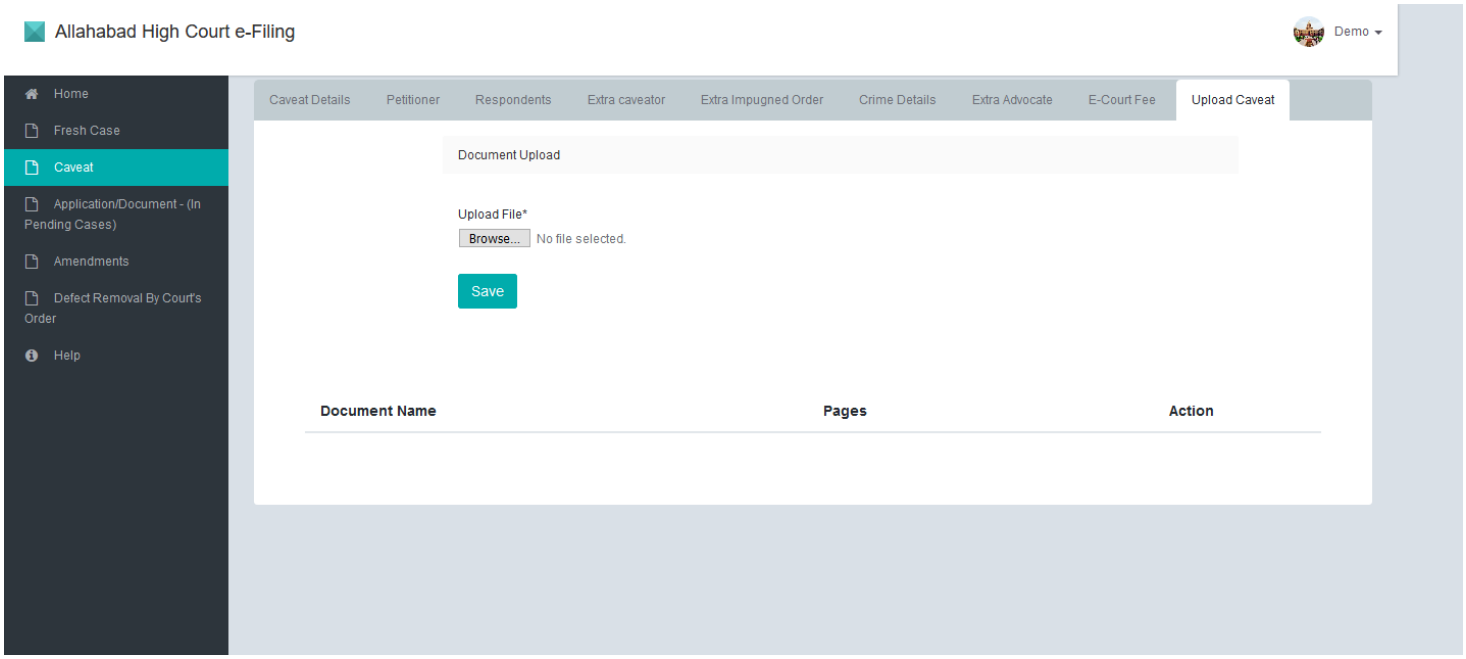
Please enter the receipt no, amount and date of Court fee



HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please upload the caveat application (PDF file only)



Please click on save button.

HIGH COURT OF JUDICATURE AT ALLAHABAD

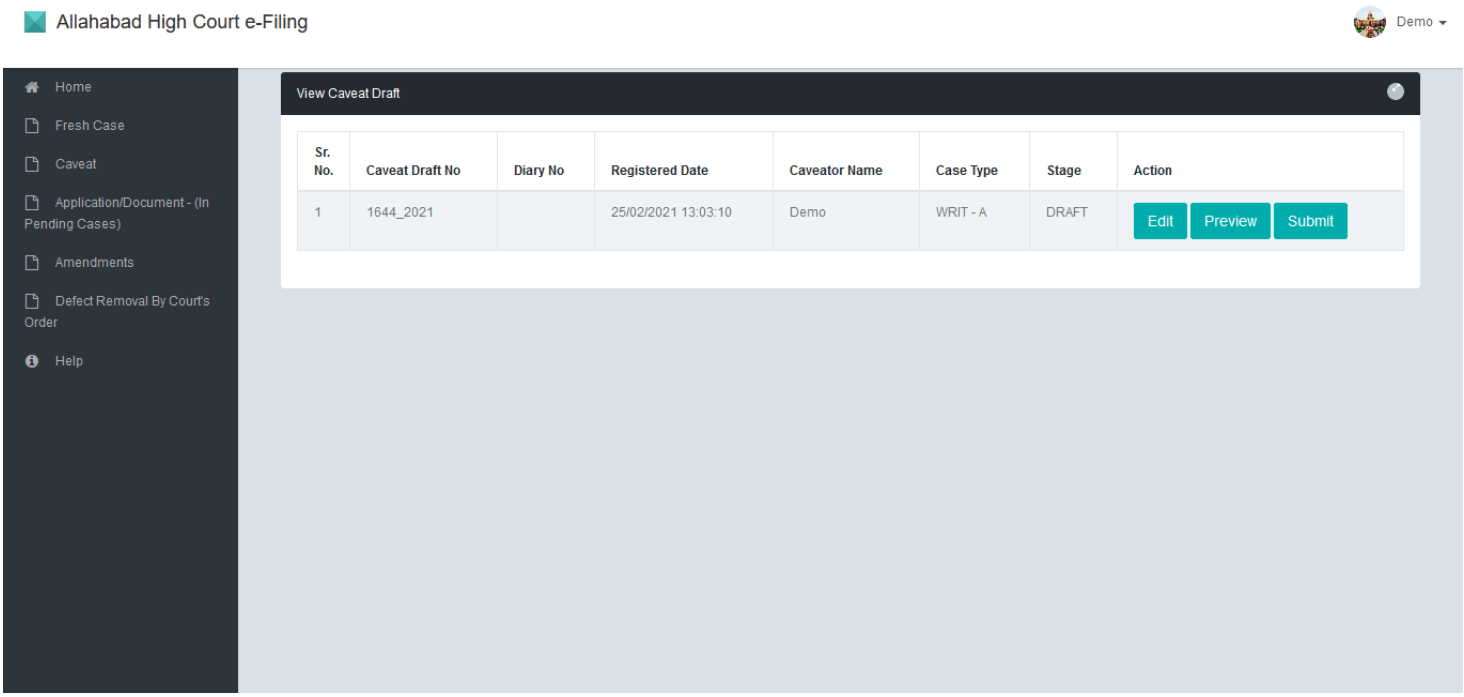
Procedure of e-Filing



Please click on Caveat.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing



User may Edit/Preview of details entered on various pages and same is allowed to change/delete before final submission.

Click on submit button. Diary no. will be generated.

This completes the process of e-filing of caveat application. Thereafter, the e-filed caveat application is processed by Stamp Reporter.

Note : Kindly keep the Diary Number for all future reference.

e-Filing

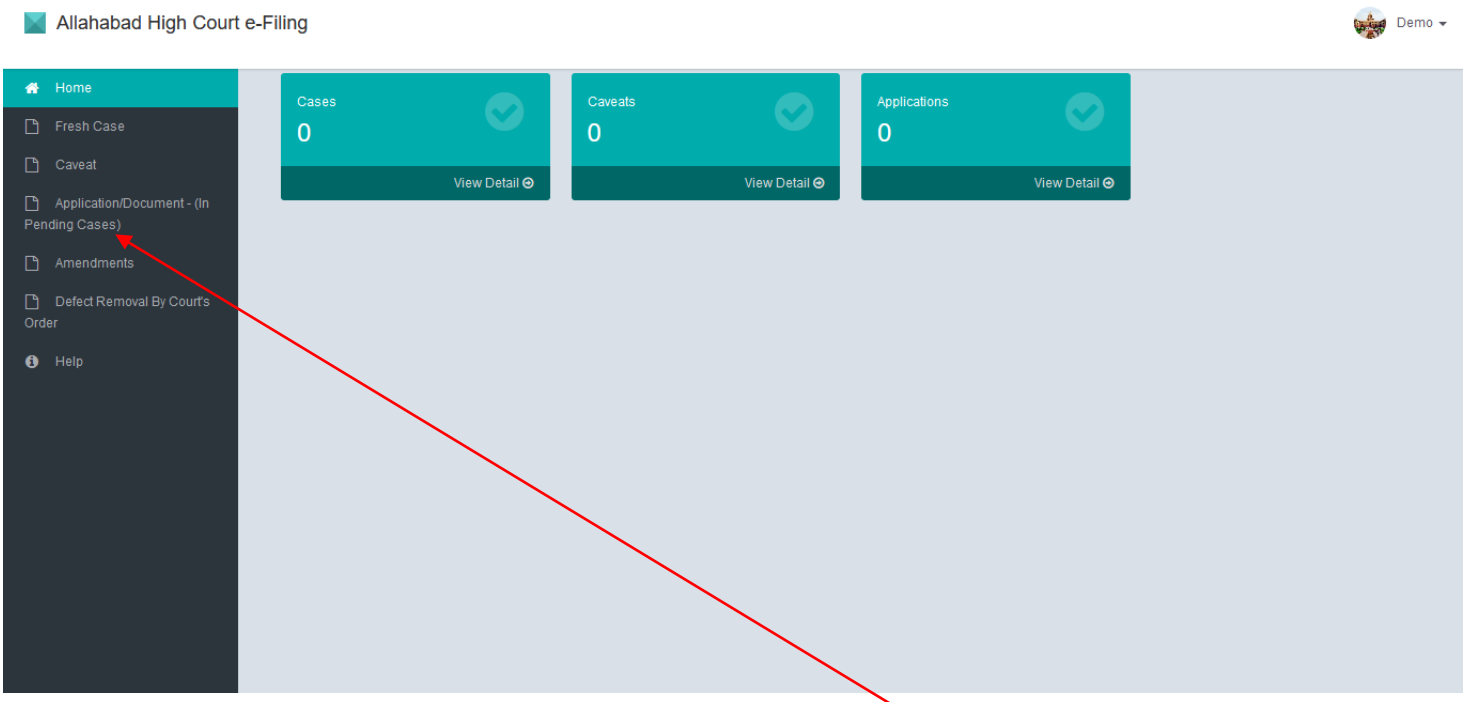
Of

Application / document

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

After login into portal, dashboard of portal shall be appeared as under:

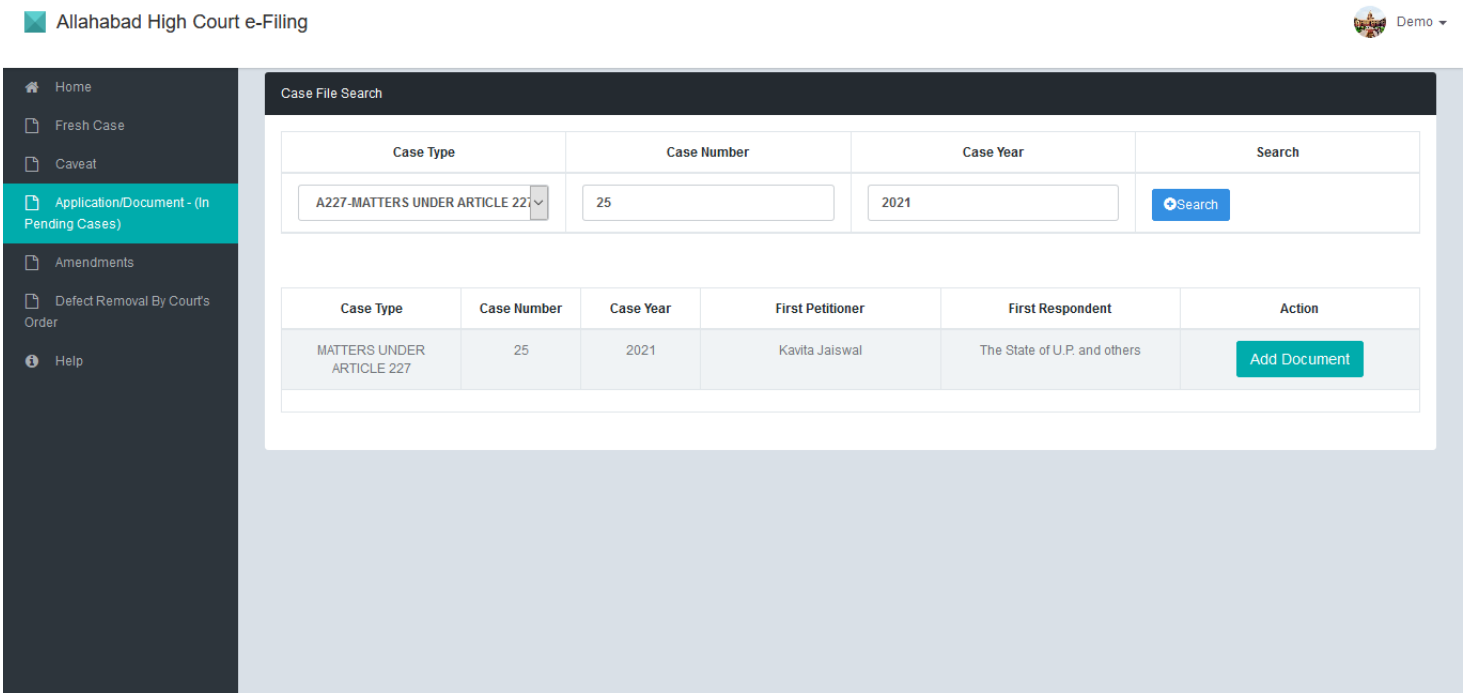


For filing of online Application/document, please click here.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

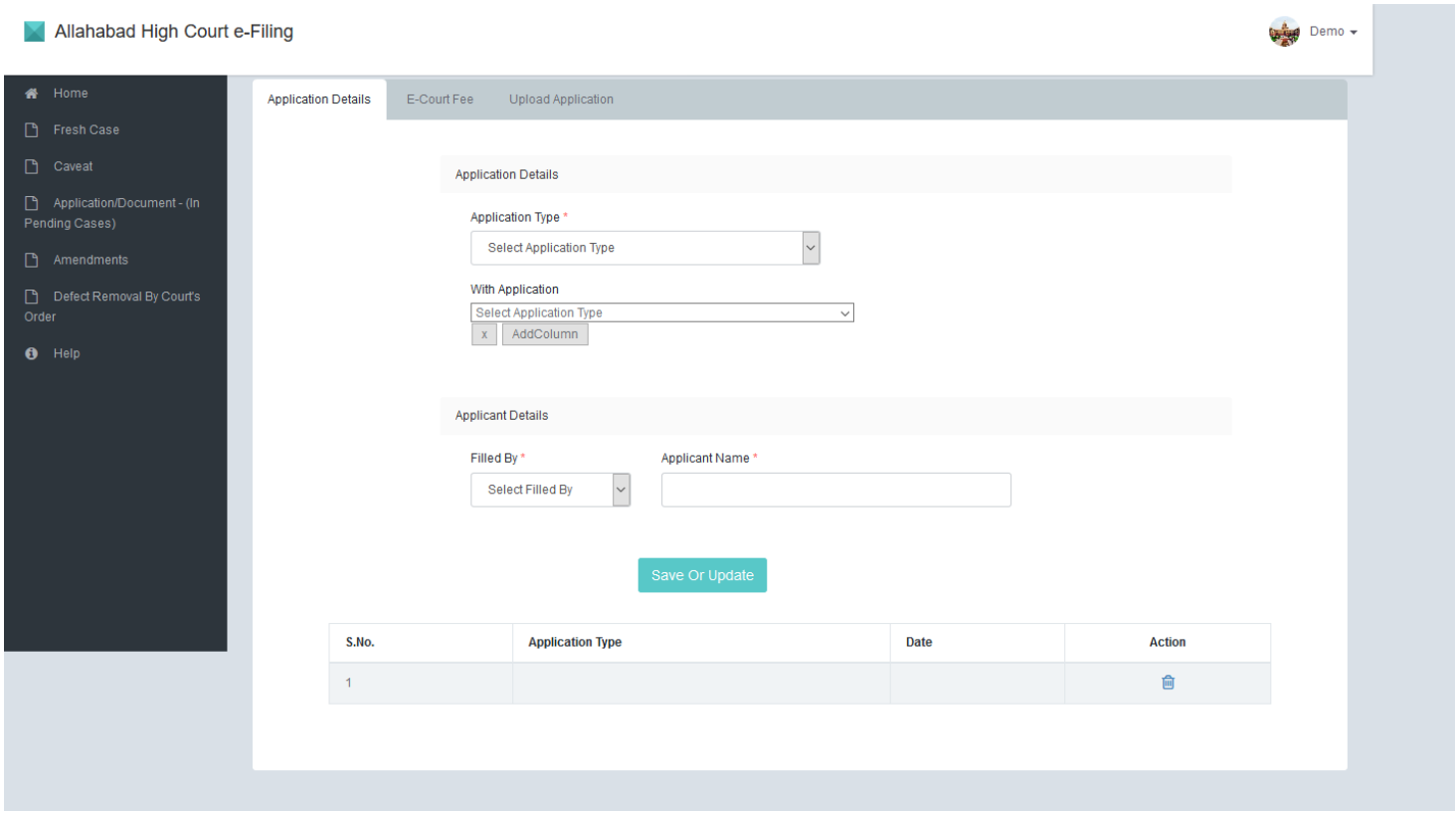
Please select the case type/number/year



HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please select the application type and fill the applicant name

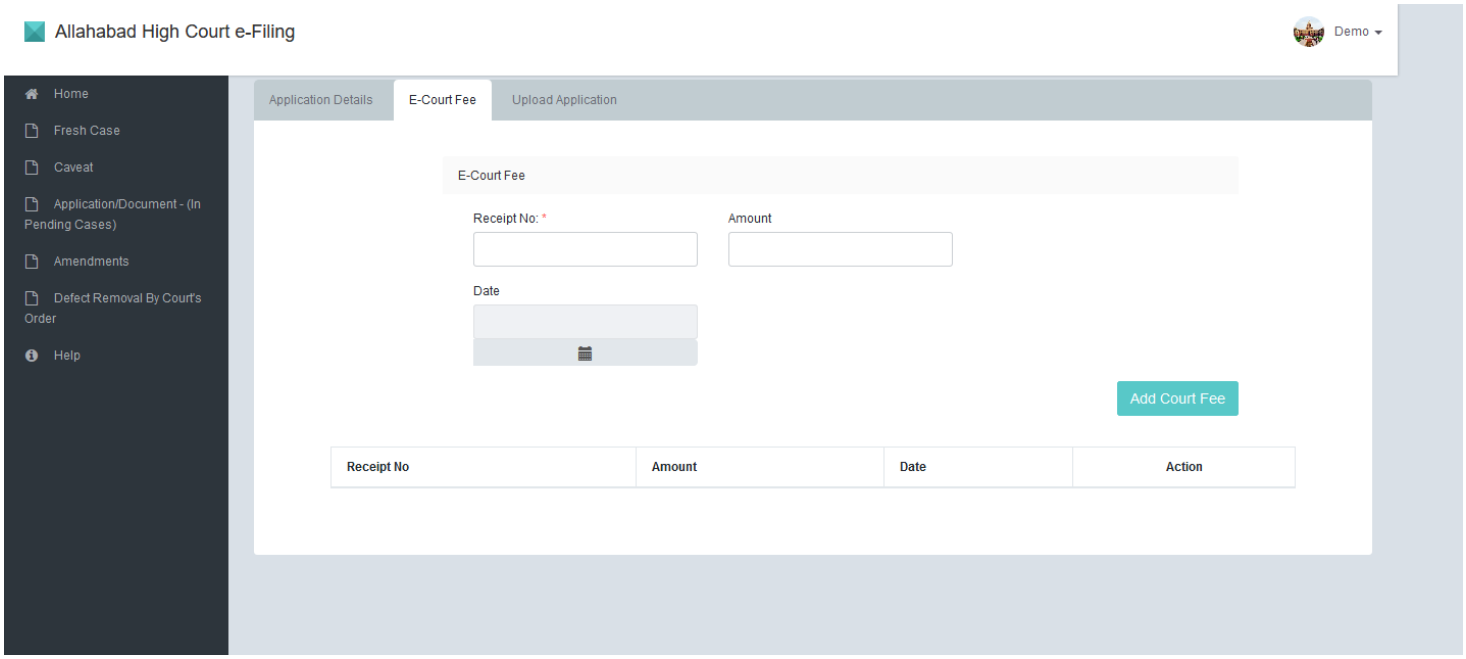


After entering the requisite information, please click on save button.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

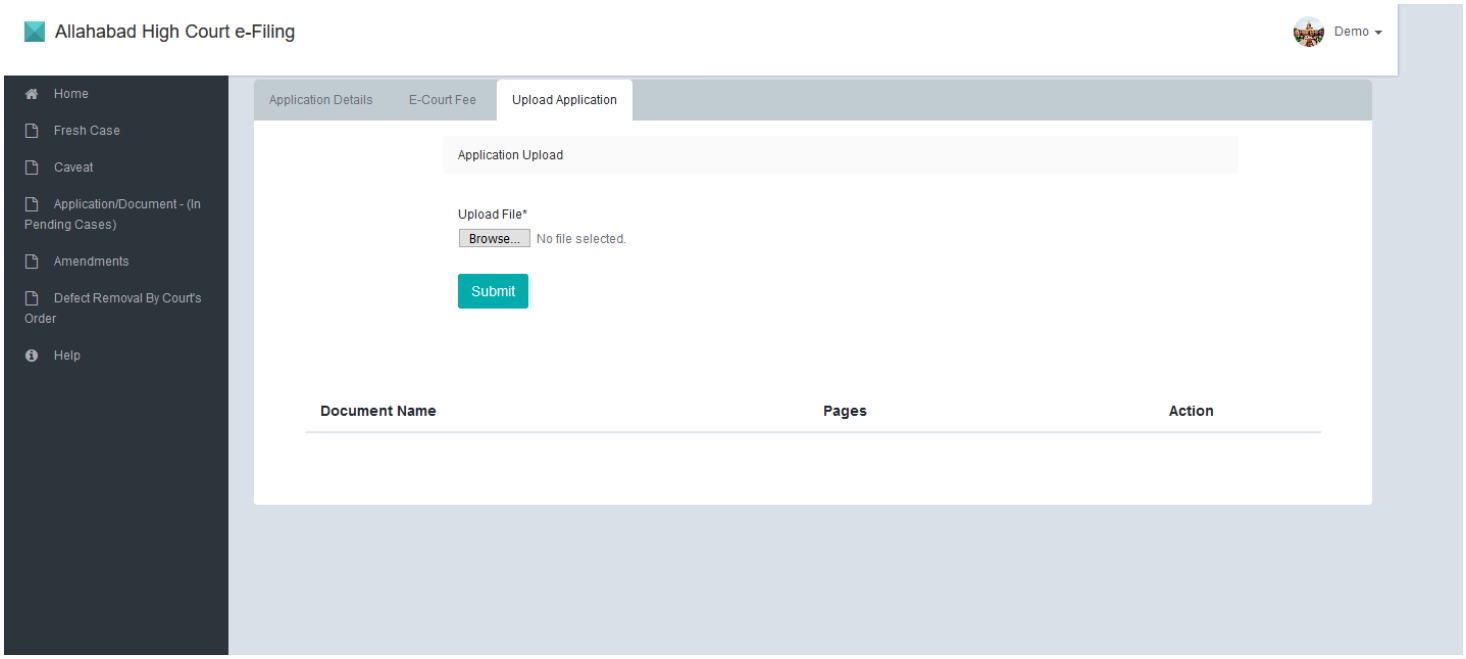
Please enter the details of e-Court fee i.e. receipt no, amount and date



HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please upload the application/document (PDF format only)



After selecting the PDF file, please click on submit button.

HIGH COURT OF JUDICATURE AT ALLAHABAD

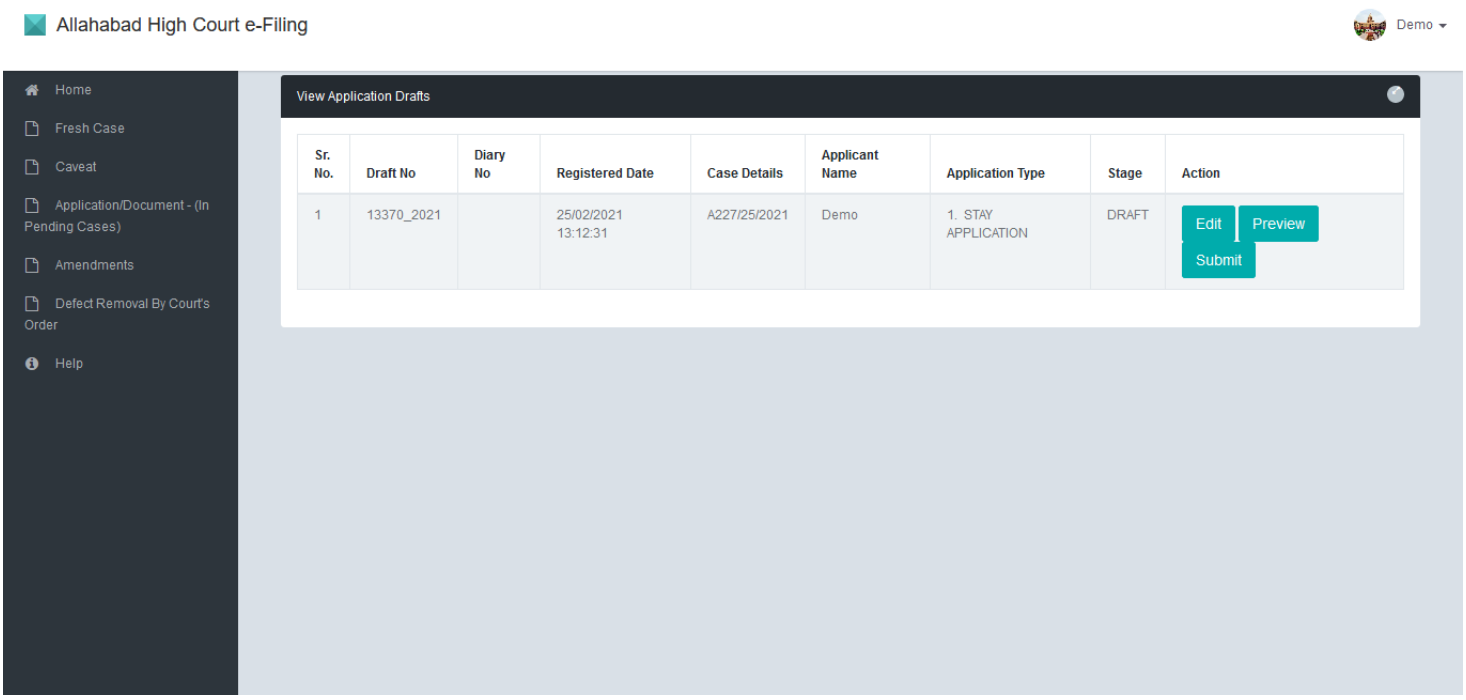
Procedure of e-Filing



Please click on Application.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing



User may Edit/Preview of details entered on various pages and same is allowed to change/delete before final submission.

Click on submit button. Diary no. will be generated.

This completes the process of e-filing of application/document. Thereafter, the e-filed application/document is processed by Misc. Application Section.

Note : Kindly keep the Diary Number for all future reference.

Amendments

(Amendments in any case

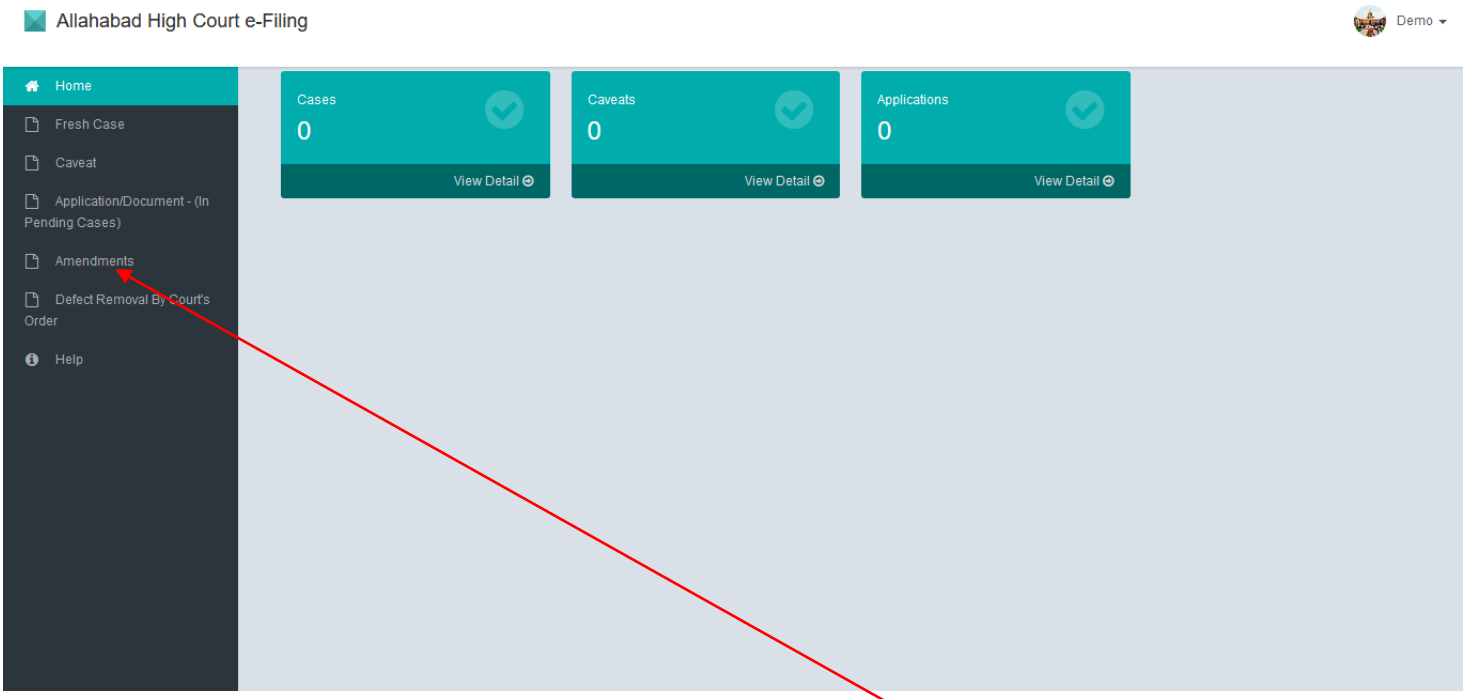
will be allowed only after

Order of Hon'ble Court)

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

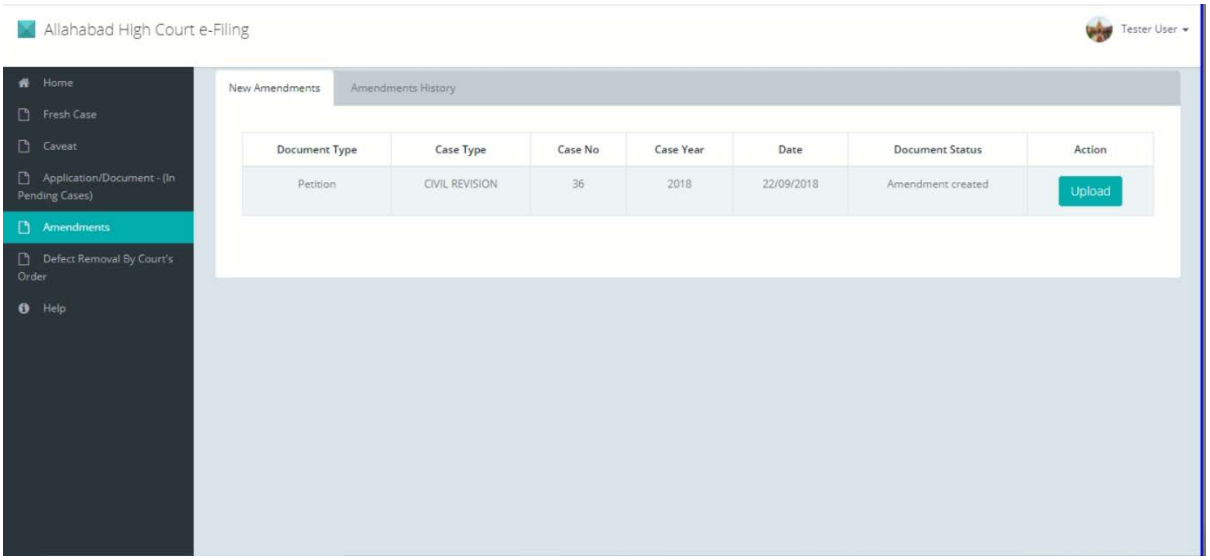
After login into portal, dashboard of portal shall be appeared as under:



For filing of amendment, please click here.

HIGH COURT OF JUDICATURE AT ALLAHABAD
Procedure of e-Filing

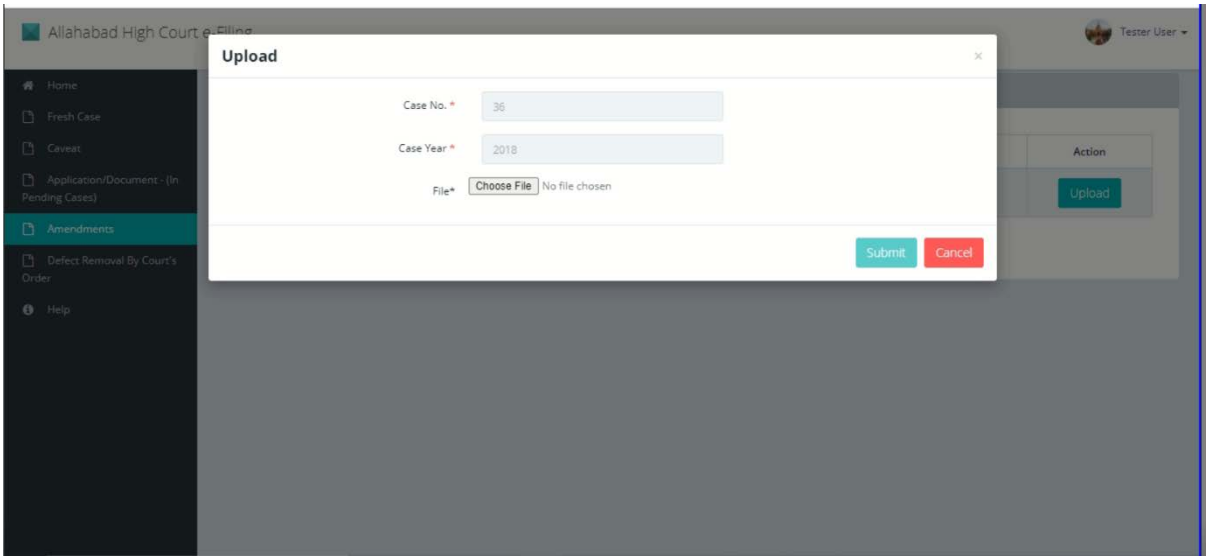
Please select document type, case type/number/year/etc.



HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please selecte the file (PDF format only)



After selecting the file please click on submit button.

Defect removal by Court's order

(Defect(s) in any case

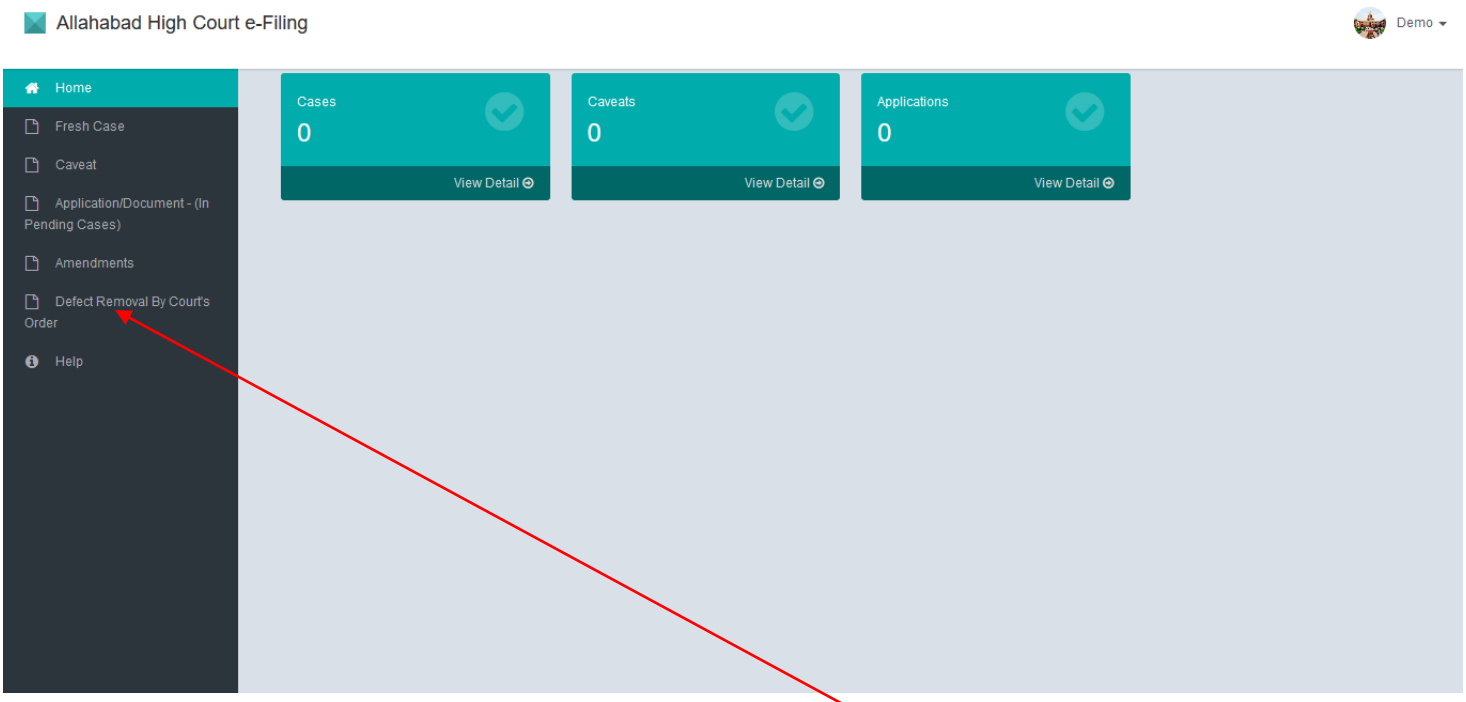
May be removed only after

Order of Hon'ble Court)

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

After login into portal, dashboard of portal shall be appeared as under:



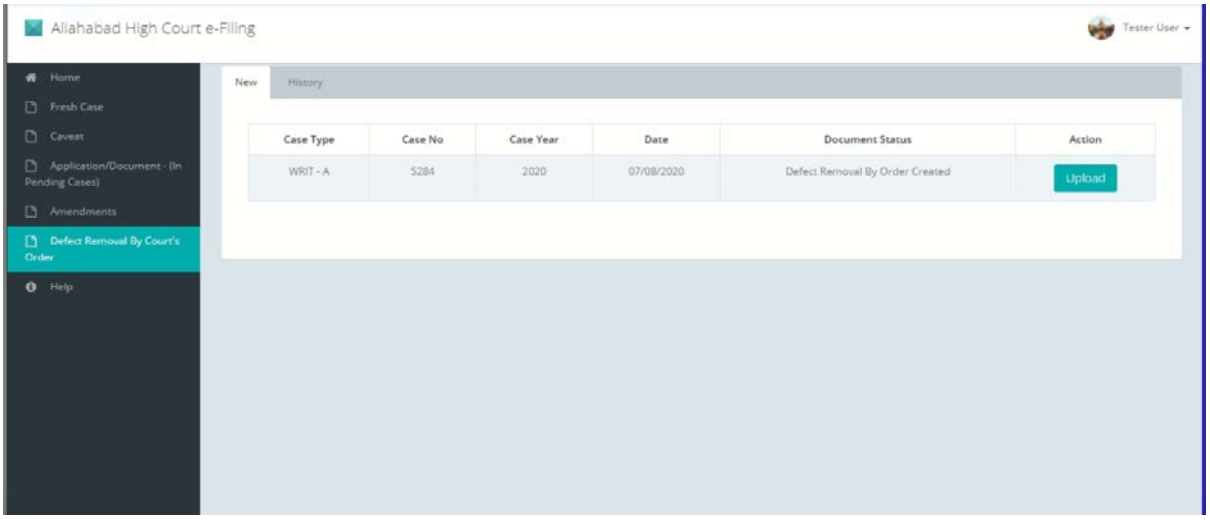
For removal of defects on order of Hon'ble Court, please click here.

HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

HIGH COURT OF JUDICATURE AT ALLAHABAD
Procedure of e-Filing

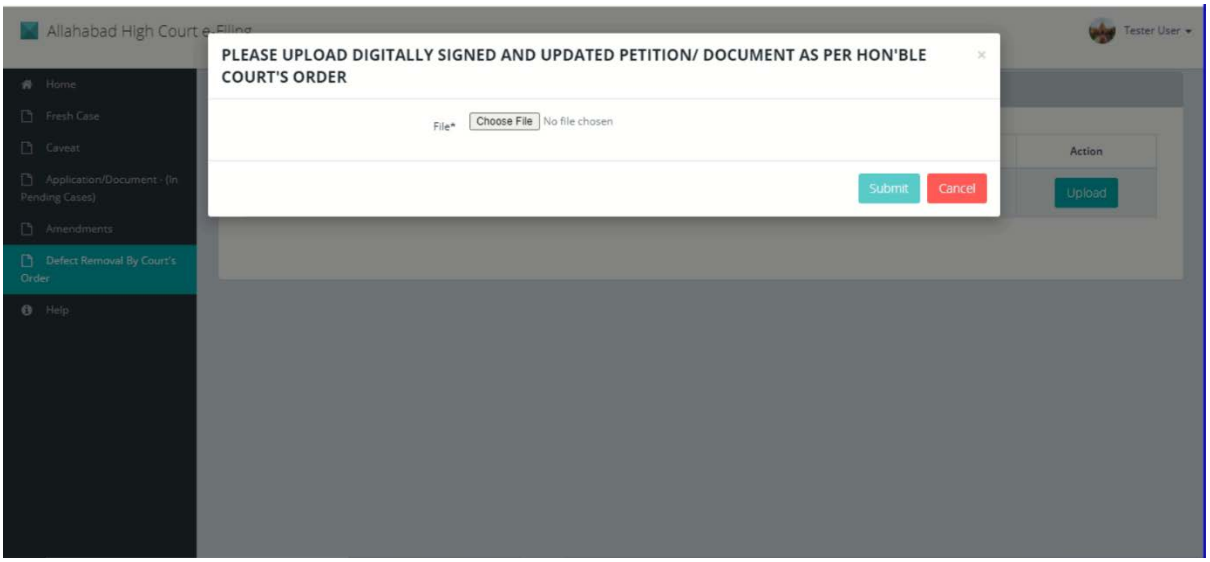
Please select case type/number/year



HIGH COURT OF JUDICATURE AT ALLAHABAD

Procedure of e-Filing

Please upload the file (PDF format only)



After selecting the file, please click on submit button.

Allahabad : 14600

Lucknow : 14601

Thanking you.

धन्यवाद